

ORISSA HIGH COURT**FILING REPORT AS ON :27/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0011118/2023	GAGAN BETI @ GANGA BETI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	M.V.79 /145 /2022 () //
2	BLAPL/0011119/2023	GANGA PADIAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PODIA PS /43 /2020 () //
3	BLAPL/0011120/2023	SATYANANDA NAG VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BHEDEN /293 /2022 () //
4	BLAPL/0011121/2023	ABUL HASNAIN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	LEPHRIPADA /190 /2022 () //
5	BLAPL/0011122/2023	JITENDRA NAIK VS STATE OF ODISHA	PRASANT KUMAR JENA VS	KASHIPUR /101 /2023 () //
6	BLAPL/0011123/2023	UMAKANTA NAIK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	KASHIPUR /101 /2023 () //
7	BLAPL/0011124/2023	DIBAKAR SAHU VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	KASHIPUR /101 /2023 () //
8	BLAPL/0011125/2023	HARAPRASAD MEHER VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	/ /0 () //
9	BLAPL/0011126/2023	DIPAK NAYAK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	/ /0 () //
10	BLAPL/0011127/2023	SUSHANTA KUMAR PANI @ SUSHANTA PANI @ BATA VS STATE OF ODISHA	TUKSHAYA KUMAR SAHOO VS	BARI /239 /2022 () //
11	BLAPL/0011128/2023	P. MADHAB VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	NIMAKHANDI /69 /2023 () //

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12	BLAPL/0011129/2023	ABHIJIT SAMANTARAY @ VICKY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /582 /2023 () //
13	BLAPL/0011130/2023	SASHI SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /336 /2023 () //
14	BLAPL/0011131/2023	NADEEM KHAN @ NABIN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /100 /2023 () //
15	BLAPL/0011132/2023	DHANAPATI KHILLA VS STATE OF ODISHA	SABYASACHI MISHRA VS	ORKEL /125 /2020 () //
16	BLAPL/0011133/2023	P. SUBASH VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	NIMAKHANDI /69 /2023 () //
17	BLAPL/0011134/2023	LALIT KHILLA VS STATE OF ODISHA	SABYASACHI MISHRA VS	ORKEL /125 /2020 () //
18	BLAPL/0011135/2023	RAKESH DAS @ MANTU VS STATE OF ODISHA	TRILOCHAN BARIK VS	NAUGAON /186 /2023 () //
19	BLAPL/0011136/2023	PRADEEP KUMAR BEHERA @ BABULI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KAPTIPADA /77 /2021 () //
20	BLAPL/0011137/2023	MURALIDHAR BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	AIRPORT /133 /2020 () //
21	BLAPL/0011138/2023	RAM CHANDRA HEMBRAM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SULIAPADA /94 /2023 () //
22	BLAPL/0011139/2023	THANA SUNDAR NAIK VS STATE OF ODISHA	JIBAN RANJAN DASH VS	DHARAMGARH /146 /2023 () //
23	BLAPL/0011140/2023	B. DHANURDHAR PATRA	SUNIL KUMAR PALAI	KHALLIKOTE /614 /2023

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		VS	VS	()
24	BLAPL/0011141/2023	STATE OF ODISHA A. SANGRAM PATRA	SUNIL KUMAR PALAI	// KHALLIKOTE /614 /2023
		VS	VS	()
25	BLAPL/0011142/2023	STATE OF ODISHA SUNIL @ RAKESH BEHERA	BIPIN KUMAR NAYAK	// BALANGA /147 /2023
		VS	VS	()
26	BLAPL/0011143/2023	STATE OF ODISHA BINU PARASETH	MAHES DAS	// TUMUDIBANDHA /66 /2023
		VS	VS	()
27	BLAPL/0011144/2023	STATE OF ODISHA SANJAY KUMAR SARANGI	DR. JITENDRA KUMAR LENKA	// SPECIAL CRIME UNIT /3 /2023
		VS	VS	()
28	BLAPL/0011145/2023	STATE OF ODISHA MORSALIM HOSSAIN	ADITI HOTA	// COLLIERY /432 /2023
		VS	VS	()
29	BLAPL/0011146/2023	STATE OF ODISHA RABI PRADHAN	BISWAJIT SAHOO	// ITAMATI /180 /2023
		VS	VS	()
30	BLAPL/0011147/2023	STATE OF ODISHA MARKANDA KEUTA	PRANAYA KUMAR DASH	// KHAPRAKHOL /150 /2023
		VS	VS	()
31	BLAPL/0011148/2023	STATE OF ODISHA AKASH PRADHAN	SURYAKANTA DASH	// BEGUNIAPADA /68 /2023
		VS	VS	()
32	BLAPL/0011149/2023	STATE OF ODISHA BEDI @ LALITA NAIK	BIRABAR GANTHIA	// JARAPADA /172 /2022
		VS	VS	()
33	BLAPL/0011150/2023	STATE OF ODISHA BIBHUTI KHATUA	MANAS KUMAR CHAND	// PANDAPADA /103 /2021
		VS	VS	()
34	BLAPL/0011151/2023	STATE OF ODISHA RAJENDRA MANDAL	DIPTI RANJAN MOHAPATRA	// / /0
		VS	VS	()

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35	BLAPL/0011152/2023	STATE OF ODISHA GOVINDA DAS VS	ADITYA NAYAK VS	// HINJILI /507 /2023 ()
36	BLAPL/0011153/2023	STATE OF ODISHA RAJENDRA BEHERA VS	RANJAN KUMAR ROUT VS	// LINGARAJ P.S. /151 /2023 ()
37	BLAPL/0011154/2023	STATE OF ODISHA RAJIB KUMAR PATI VS	ASHOK KUMAR SAHOO VS	// PATTAMUNDAI /455 /2023 ()
38	BLAPL/0011155/2023	STATE OF ODISHA AMAR NAG VS	JYOTIRMAYA SAHOO VS	// CHANDAHANADI /119 /2023 ()
39	BLAPL/0011156/2023	STATE OF ODISHA AMARJEET PRADHAN VS	BIJAY KUMAR DASH VS	// MANGALA BAG /297 /2022 ()
40	BLAPL/0011157/2023	STATE OF ODISHA KAONL SINGH GOND @ KAONAL GOND VS	JYOTIRMAYA SAHOO VS	// RAIGHAR /84 /2022 ()
41	BLAPL/0011158/2023	STATE OF ODISHA ROSHAN TRIPATHY VS	BIJAYA KUMAR RAGADA VS	// BARGARH /528 /2023 ()
42	BLAPL/0011159/2023	STATE OF ODISHA BISWAJIT SAHOO VS	AMLAN SHAKTI PAUL VS	// / /0 ()
43	BLAPL/0011160/2023	STATE OF ODISHA SUBRAT CHHATRIA VS	UDIT RANJAN JENA VS	// LOISINGHA(BOLANGIR) /78 /2021 ()
44	BLAPL/0011161/2023	STATE OF ODISHA SIBARAM DAS @ SHIBARAM VS	DIPTI REKHA NANDA VS	// SALIPUR /196 /2023 ()
45	BLAPL/0011162/2023	STATE OF ODISHA BHAGABAN GOLORY VS STATE OF ODISHA	PRANAB KUMAR DAS VS	// CHITRAKONDA /67 /2020 () //

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46	BLAPL/0011163/2023	JAGADISH PANIGRAHI VS STATE OF ODISHA	GURUPRASAD BEHERA VS	//0 () //
47	BLAPL/0011164/2023	RAJA@ PRABHUPRASAD MALLIA VS STATE OF ODISHA	ABHISHEK DASH VS	AIR FIELD P.S. /1 /2022 () //
48	BLAPL/0011165/2023	SURENDRA BACHA VS STATE OF ODISHA	AMITAV TRIPATHY VS	AMBADOLA /126 /2021 () //
49	BLAPL/0011166/2023	KIRAN KUMAR NAIK VS STATE OF ODISHA	ASHOK DAS VS	K.NUAGAON /276 /2023 () //
50	BLAPL/0011167/2023	ACHYUTA TARIA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	//0 () //
51	BLAPL/0011168/2023	MANOJ GHOSAL VS STATE OF ODISHA	SURENDRA KUMAR MISHRA VS	MATHILI /141 /2020 () //
52	BLAPL/0011169/2023	BHAGIRATHI PADHI VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	UDITNAGAR /217 /2023 () //
53	BLAPL/0011170/2023	SATYABRATA PATI VS STATE OF ODISHA	BRUNDABAN ROUT VS	DHUSURI /141 /2023 () //
54	BLAPL/0011171/2023	SRIDHAR BIDIKA @ GUNTHA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	CHANDRAPUR /23 /2022 () //
55	BLAPL/0011172/2023	DEBENDRA PRADHAN VS STATE OF ODISHA	CHINMAYA MOHANTY VS	CHANDANPUR /163 /2023 () //
56	BLAPL/0011173/2023	RAMBILASH TANDI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /200 /2023 () //
57	BLAPL/0011174/2023	CHARAN NAIK	SATYAJIT MOHAPATRA	PHIRINGIA /95 /2023

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		VS	VS	()
58	BLAPL/0011175/2023	STATE OF ODISHA GHUNGA JENA @ GANGADHAR JENA	UNMESH CHANDRA JENA	// AGARAPADA /70 /2021
		VS	VS	()
59	BLAPL/0011176/2023	STATE OF ODISHA PRADEEP KUMAR KHUTULA	BISWAJIT RANJAN TRIPATHY	// //0
		VS	VS	()
60	BLAPL/0011177/2023	STATE OF ODISHA AKASH BHOI	BIJAYA KUMAR RAGADA	// AINTHAPALI /338 /2023
		VS	VS	()
61	BLAPL/0011178/2023	STATE OF ODISHA MANOJ KUMAR DANGA	SURYA KANTA PRADHAN	// KANTAMAL /151 /2023
		VS	VS	()
62	BLAPL/0011179/2023	STATE OF ODISHA SANJAYA RANA	SURYAKANTA DWIBEDI	// PHIRINGIA /135 /2023
		VS	VS	()
63	BLAPL/0011180/2023	STATE OF ODISHA PALESWAR RANA	SAROJ KUMAR PADHY	// BARGARH /528 /2023
		VS	VS	()
64	CMAPL/0000697/2023	STATE OF ODISHA PUSPANJALI MALLICK	ADV.	// //
		VS	VS	()
65	CMAPL/0000698/2023	SWARNA PRAVA TRIPATHY MANAGER, M/S.O.I.Co. LTD.	ADV.	// //
		VS	VS	()
66	CMP/0001173/2023	SUDAM NAYAK RUPALI @ RUPALI SIRIDIA @SIHIDIA	BUDHIRAM DAS	// //
		VS	VS	()
67	CMP/0001174/2023	NAMITA DUDUKA SUJATO PATRO	RAMESH CHANDRA PRADHAN	// //
		VS	VS	()
68	CMP/0001175/2023	CHABI DAS JAYANTI PATEL	PABITRA KUMAR NAYAK	// //
		VS	VS	()

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69	CMP/0001176/2023	PREMASILA PATEL K.LAXMI VS K.APPA RAO	GOPINATH MISHRA VS	// // 0 //
70	CMP/0001177/2023	DEBA BHOI VS RAJA BHOI	RABI NARAYAN MOHANTY VS	// 0 //
71	CMP/0001178/2023	VIJAY KUMAR JOSHI VS SASHIKALA JOSHI	AMIT PRASAD BOSE VS	// 0 //
72	CMP/0001179/2023	BISHNU CHARAN SAHOO VS SABITRI SAHOO	GANESWAR BEHERA VS	// 0 //
73	CMP/0001180/2023	M/S. ODISHA TELEVISION LTD., BBSR VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR	LALIT KUMAR MAHARANA VS	// 0 //
74	CMP/0001181/2023	GOKULANANDA PANIGRAHI VS ADDL. CIVIL JUDGE (SENIOR DIVISION), BALANGIR	BASUDEV PUJARI VS	// 0 //
75	CMP/0001182/2023	ASHOK KUMAR TRIPATHY VS CHANDANA JENA	BIBEKANANDA BHUYAN VS	// 0 //
76	CMP/0001183/2023	ITISHREE BEJ VS RABINDRA NATH KAR	PRABHAT KUMAR PRAHARAJ VS	// 0 //
77	CONTC/0007311/2023	KEDAR GOUDA VS SUSHREE SHANTI SUDHA PATRA,REGISTRAR,KHALLIKOTE UNITARY UNIVERSITY,BERHAMPUR	ADV VS	// 0 //
78	CONTC/0007312/2023	JAMADEI BHUE VS MAHENDRA KUMAR MAHAPATRA, PROJECT DIRECTOR,L.S.I.P.,BALANGIR	ADV VS	// 0 //
79	CONTC/0007313/2023	BHAGABANA MALLIK VS DHRUBA CHARAN BEHERA, D.E.O., BOLANGIR	ADV. VS	// 0 //

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80	CONTC/0007314/2023	SAUDAMINI SWAIN VS MANAS KUMAR SWAIN, TAHASILDAR, BBSR	ADV. VS	// 0 //
81	CONTC/0007315/2023	PITAMBAR ROUT VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
82	CONTC/0007316/2023	B.MOHAN PATRA VS SATYABRATA SAHU, I.A.S	ADV VS	// 0 //
83	CONTC/0007317/2023	BIBHURANJAN PARIDA VS M.SHANKAR, AUTHORIZED OFFICER,PUNJAB NATIONAL BANK,BHUBANESWAR CIRCLE	SIDHARTH PRASAD DAS VS	// 0 //
84	CONTC/0007318/2023	KISHORE CHANDRA MOHANTY VS NIBEDITA BISWAL, ADDL. SUB COLLECTOR (SETTLEMENT), BBSR.	ADV. VS	// 0 //
85	CONTC/0007319/2023	ARUNDHATI MOHANTY VS NIBEDITA BISWAL, ADDL. SUB COLLECTOR (SETTLEMENT), BBSR	ADV. VS	// 0 //
86	CONTC/0007320/2023	SAMBIT REKHA JENA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
87	CONTC/0007321/2023	PRAHALLADA CHANDRA PATRA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
88	CONTC/0007322/2023	RANJIT KUMAR DAS VS SRIDHAR NAYAK, O.A.S.(SAG)	ADV. VS	// 0 //
89	CONTC/0007323/2023	ANJALI NANDA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
90	CONTC/0007324/2023	SUBASH CHANDRA SINHA VS SRIDHAR NAYAK, O.A.S.(SAG)	ADV. VS	// 0 //
91	CONTC/0007325/2023	MAHENDRA SWAIN	ADV.	//

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		VS	VS	()
92	CONTC/0007326/2023	SRIDHAR NAYAK, O.A.S.(SAG) MANGARAJ SAHU	ADV.	//
		VS	VS	()
93	CONTC/0007327/2023	SRIDHAR NAYAK, OAS (SAG) BIBHUTI PATNAIK	ADV.	//
		VS	VS	()
94	CONTC/0007328/2023	SRIDHAR NAYAK, O.A.S.(SAG) DEBENDRA KUMAR ROUTH	SAMEER KUMAR DAS	//
		VS	VS	()
95	CONTC/0007329/2023	SRIDHAR NAYAK, OAS (SAG) RASANANDA SAHOO	ADV.	//
		VS	VS	()
96	CONTC/0007330/2023	ANU GARG, COMMNR. CUM SECY., WATER RESOURCES DEPT. SUSHANTA KUMAR SAHOO	ADV.	//
		VS	VS	()
97	CONTC/0007331/2023	ANU GARG, COMNR. CUM SECY., WATER RESOURCES DEPT. JAJPUR IRRIGATION NMR EMPLOYEES UNION, JAJPUR	ADV.	//
		VS	VS	()
98	CONTC/0007332/2023	SARAT CHANDRA GHADGI, EXE. ENGR., JAJPUR IRRIGN. DIVN. BALAJI PRASAD DAS	SHASHI BHUSAN JENA	//
		VS	VS	()
99	CONTC/0007333/2023	ARAVIND AGARWAL, I.A.S. DRIEMS SCHOOL AND COLLEGE OF NURSING	M/S.TANMAY MISHRA, R.MISHRA	//
		VS	VS	()
100	CONTC/0007334/2023	PROF. (DR.) SACHIDANANDA MOHANTY, DIRECTOR MEDICAL EDUCATION AND TRAINING, DMET/BBSR DRIEMS SCHOOL AND COLLEGE OF PHARMACY	M/S.TANMAY MISHRA, R.MISHRA	//
		VS	VS	()
101	CONTC/0007335/2023	PROF. (DR.) SACHIDANANDA MOHANTY, DIRECTOR MEDICAL EDUCATION AND TRAINING, DMET/BBSR DRIEMS COLLEGE OF OCCUPATIONAL AND PHYSIOTHERAPY	M/S.TANMAY MISHRA, R.MISHRA	//
		VS	VS	()
102	CONTC/0007336/2023	PROF. (DR.) SACHIDANANDA MOHANTY, DIRECTOR MEDICAL EDUCATION AND TRAINING, DMET/BBSR SARASWATI SUBUDHI RAY	GOUTAM CHARAN ROUTH	//
		VS	VS	()

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103	CONTC/0007337/2023	SANJIT MOHAPATRA, EXECUTIVE OFFICER, CHOUDWAR MUNICIPALITY, CHOUDWAR BINOD KUMAR BEHERA VS	SRIDHAR RATH VS	// // 0
104	CONTC/0007338/2023	DR. TRILOCHAN PRADHAN, C.D.M.O. AND P.H.O., ANGUL BRUNDABAN DAS VS	ADV. VS	// // 0
105	CONTC/0007339/2023	SUSANTA KUMAR PATTANAİK, TAHASILDAR, BHOGRAI SUBHASHREE ACHARYA VS	ADV. VS	// // 0
106	CONTC/0007340/2023	ROOPA ROSHAN SAHOO, I.A.S. KANHU CHARAN PANDA VS	ADV. VS	// // 0
107	CONTC/0007341/2023	ASWATHY S., PRINCIPAL SECY., TO GOVT., S AND ME DEPT. HRUSHIKESH MOHAPATRA VS	ADV. VS	// // 0
108	CONTC/0007342/2023	VIR VIKRAM JADAV, PRINCIPAL SECY., WORKS DEPT. BIDYUT PRAVA MALICK VS	ADV. VS	// // 0
109	CONTC/0007343/2023	NARAHARI SETHI, I.A.S. LABA NAG VS	ADV. VS	// // 0
110	CONTC/0007344/2023	BHAKTA RANJAN MOHANTY, ENGNR. IN CHIEF, WATER RESOURCES DEPT. TULASI BEHERA VS	ADV. VS	// // 0
111	CONTC/0007345/2023	PRITIPARNA MISHRA, O.A.S. BHARAT CHANDRA SHYANTI VS	ADV. VS	// // 0
112	CONTC/0007346/2023	ER. BHAKTA RANJAN MOHANTY, ENGINR. IN CHIEF., WATER RESOURCES DEPT. DIPAK KUMAR SWAIN VS	ADV. VS	// // 0
113	CONTC/0007347/2023	DILLIP KUMAR SETHI, TAHASILDAR, PATTAMUNDAI SANTHAPURA URDU U.P. (M.E) SCHOOL VS	SAIBRATA RATH VS	// // 0
		SIDDHESHWAR BALIRAM BONDAR, I.A.S.		//

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114	CONTC/0007348/2023	D.MOHAN RAO ACHARY VS	ADV VS	// 0
115	CONTC/0007349/2023	SANTOSH KUMAR PATRA, SUPDT., ENGNR., R AND B, DIVISION BALIGUDA GOPINATH PANGI	ADV VS	// 0
116	CONTC/0007350/2023	ANU GARG, I.A.S AKULI CHARAN MOHANTY	ADV VS	// 0
117	CONTC/0007351/2023	SATYABRATA SAHU, I.A.S. ANIL KUMAR SENAPATI	ADV VS	// 0
118	CONTC/0007352/2023	SALINI PANDIT, I.A.S. RAJKISHORE DAS	ADV VS	// 0
119	CONTC/0007353/2023	ASWATHY S, I.A.S. SANATAN JENA	ADV VS	// 0
120	CONTC/0007354/2023	SALINI PANDIT, I.A.S. BIRENDRA KUMAR BHOYIAN	AdV VS	// 0
121	CONTC/0007355/2023	RAJENDRA PRASHAD GUPTA, CHAIRMAN, STATESMAN LTD. PUSPALATA NAYAK	ADV VS	// 0
122	CONTC/0007356/2023	RAJENDRA PRASHAD GUPTA, CHAIRMAN, STATESMAN LTD. DILLIP KUMAR PARIDA	ADV VS	// 0
123	CONTC/0007357/2023	RAJENDRA PRASHAD GUPTA, CHAIRMAN, STATESMAN LTD. PRAHLAD CHANDRA MAHATO	ADV VS	// 0
124	CONTC/0007358/2023	RAJENDRA PRASHAD GUPTA, CHAIRMAN, STATESMAN LTD. SUNITA SAHU	ADV. VS	// 0
125	CRLA/0001066/2023	RAJENDRA PATTANAIAK, DIRECTOR R AND R CUM SPECIAL SECY., TO GOVT., WATER RESOURCES/DEPT. SURYA NARAYAN POLEI	DEBASIS SARANGI	ASKA /174 /2002

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLA/0001067/2023	LIPUN BELGHARIA	JUGALA KISHORE PANDA	BIJEPUR /127 /2021
		VS	VS	()
		STATE OF ODISHA		//
127	CRLA/0001068/2023	BAPUNA @ SANJUA DALEI @ SANJAY DALEI	BISWARANJAN DALAI	CHAULIAGANJA /48 /2016
		VS	VS	()
		STATE OF ODISHA		//
128	CRLA/0001069/2023	MADAN PINGUA	BIBEKANANDA MAHAPATRA	JAMDA PS /748 /2022
		VS	VS	()
		STATE OF ODISHA		//
129	CRLA/0001070/2023	KHIROD KUMAR CHARATI	GHANASHYAM MUDULI	PARLAKHEMUNDI /8 /2017
		VS	VS	()
		STATE OF ODISHA		//
130	CRLA/0001071/2023	BALARAM SARDAR	BASANTA KUMAR DAS	TIRING /45 /2019
		VS	VS	()
		STATE OF ODISHA		//
131	CRLA/0001072/2023	AKSHYA BEHERA	TARA PRASAD MOHAPATRA	CHANDANPUR /104 /2023
		VS	VS	()
		STATE OF ODISHA		//
132	CRLA/0001073/2023	BISWANATH BISWAL	PRATAP KUMAR NAYAK	BALIANTA P.S. /241 /2022
		VS	VS	()
		STATE OF ODISHA		//
133	CRLA/0001074/2023	DHARMENDRA PATRA@ DHARMA	SURENDRA KUMAR BISWAL	KOTOAGARH /38 /2015
		VS	VS	()
		STATE OF ODISHA		//
134	CRLLP/0000064/2023	STATE OF ODISHA	SANGRAM DAS, S.C.(VIGILANCE)	KORAPUT VIGILANCE /01 /2015
		VS	VS	()
		BALARAM HARIJAN		//
135	CRLMA/0000400/2023	KAILASH CHANDRA SWAIN	ADV.	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0004456/2023	BAIRAGI CHARAN NAIK	ARIJEET MISHRA	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0004457/2023	BAIJAYANTI PATRA M. USHA VS STATE OF ODISHA	ASHOK KUMAR PATRO VS	// SESHKHAL /75 /2020 ()
138	CRLMC/0004458/2023	SONALI MUDULI VS STATE OF ODISHA	PRANGYANANDA PATTANAIAK VS	// BONTH /9 /2020 ()
139	CRLMC/0004459/2023	PURNANANDA NATH VS M/S. CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD.	BISWARANJAN DALAI VS	// / /0 ()
140	CRLMC/0004460/2023	RAJANIKANTA BARIK VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	// barpalli /110 /2012 ()
141	CRLMC/0004461/2023	BINA MALLIK@BINOD KUMAR MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// MAHAKALPARA /142 /2023 ()
142	CRLMC/0004462/2023	BINOD DIGAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// KHANDAGIRI P.S. /375 /2020 ()
143	CRLMC/0004463/2023	HIMANSHU SUNA VS STATE OF ODISHA	JNYANANANDA PANDA VS	// KEGAON /10 /2022 ()
144	CRLMC/0004464/2023	PRADIP MANNA VS AMARDEEP BEHERA	ARUN KUMAR MISHRA VS	// / /0 ()
145	CRLMC/0004465/2023	PRADIP MANNA VS DEBI PRASAD NAYAK	ARUN KUMAR MISHRA VS	// / /0 ()
146	CRLMC/0004466/2023	BIRA PRASABINI NATHSHARMA @ NATH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// PURUNABAZAR /270 /2021 ()
147	CRLMC/0004467/2023	SISIRA@SISIR KUMAR NAYAK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// KALINGA NAGAR /81 /2014 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0004468/2023	SANTOSH KUMAR BARIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /236 /2017 () //
149	CRLMC/0004469/2023	CHARU SHAH VS STATE OF ODISHA	SOHARDDA SUMAN VS	KHARABEL NAGAR P.S. /506 /2022 () //
150	CRLMC/0004470/2023	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	N.T.P.C. /52 /1994 () //
151	CRLMC/0004471/2023	BASUDEV NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	JAGANNATHA PRASAD /61 /2015 () //
152	CRLMC/0004472/2023	DIPTI NAYAK VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	G.UDAYAGIRI /53 /2022 () //
153	CRLMC/0004473/2023	AZAD ALI VS STATE OF ODISHA	JAYPRAKASH TRIVEDY VS	BASELI SAHI PS /270 /2022 () //
154	CRLMC/0004474/2023	KISHORE KUMAR BADHAI VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	BRAJARAJNAGAR /182 /2017 () //
155	CRLMC/0004475/2023	GANESH BARIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /172 /2020 () //
156	CRLMC/0004476/2023	CHANDAN KUMAR SINGH VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TUREIKELA /234 /2022 () //
157	CRLMC/0004477/2023	JHULU NAIK VS STATE OF ORISSA	SURYAKANTA DWIBEDI VS	PHULBANI TOWN /91 /2017 () //
158	CRLMP/0001926/2023	SASMITA NAYAK VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	/ /0 () //
159	CRLMP/0001927/2023	NAMITA BEHERA	P.K.ROUT	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMP/0001928/2023	STATE OF ODISHA BHAGABAN BHUYAN	SIDHARTH PRASAD DAS	// BERHAMPUR SADAR /633 /2022
		VS	VS	()
161	CRLMP/0001929/2023	STATE OF ODISHA MRUTUNJAYA SAHOO	BIJAYA KUMAR RAGADA	// / /0
		VS	VS	()
162	CRLMP/0001930/2023	STATE OF ODISHA BIGHNARAJ PANDA	BHARAT BHUSAN ROUSTRAY	// / /0
		VS	VS	()
163	CRLMP/0001931/2023	STATE OF ODISHA PABITRA MANJARI PAIKARAY	ASHOK DAS	// / /0
		VS	VS	()
164	CRLMP/0001932/2023	STATE OF ODISHA LOPAMUDRA MOHAPATRA	RAJEET ROY	// / /0
		VS	VS	()
165	CRLREV/0000520/2023	COMMISSIONER OF POLICE, BBSR RAJANI KANTA MOHANTY @ MUNA	JYOTIRMAYA SAHOO	// BERHAMPUR SADAR /168 /2016
		VS	VS	()
166	CRLREV/0000521/2023	STATE OF ODISHA RANJAN KUMAR BARIK @ BARIKI	SUSANTA SEKHAR MOHAPATRA	// ODAGAON /14 /2023
		VS	VS	()
167	FAO/0000444/2023	STATE OF ODISHA LEGAL MANAGER(T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD.	ROHIT KANDLA SAMANTARAY	// / /0
		VS	VS	()
168	JCRLA/0000106/2023	PRASANNA KUMAR BEHERA DIPU @ DIPAK K UMAR DAS	ADV.	// BIDANASI /4 /2016
		VS	VS	()
169	JCRLA/0000107/2023	STATE OF ODISHA BIKA @ BANAMALI NAIK	ADV.	// KAMAKHYANAGAR /188 /2021
		VS	VS	()
170	JCRLA/0000108/2023	STATE OF ODISHA BUTU @ AMRUTALAL NAYAK	ADV.	// G.UDAYAGIRI /92 /2017
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	JCRLA/0000109/2023	STATE OF ODISHA CHAITANYA MAHANTA VS	ADV. VS	// KEONJHAR SADAR /205 /2019 ()
172	JCRLA/0000110/2023	STATE OF ODISHA CHERENGA MUNDA VS	ADV. VS	// KEONJHAR SADAR /341 /2019 ()
173	JCRLA/0000111/2023	STATE OF ODISHA OKILA MUNDA VS	ADV. VS	// TELKOI /60 /2017 ()
174	JCRLA/0000112/2023	STATE OF ODISHA BAMADEV SAHOO VS	ADV. VS	// BALIPATNA /72 /2018 ()
175	JCRLA/0000113/2023	STATE OF ODISHA BIJU @ ASISH DIGI VS	ADV. VS	// JASHIPUR /22 /2017 ()
176	JCRLA/0000114/2023	STATE OF ODISHA SHYAM CHARAN KISKU @ KUNA KISKU VS	ADV. VS	// BADAMPAHAD /76 /2022 ()
177	JCRLA/0000115/2023	STATE OF ODISHA RAJESH KUANAR @ KUANR VS	ADV. VS	// KOIDA /30 /2018 ()
178	JCRLA/0000116/2023	STATE OF ODISHA BASU INDUAR VS	ADV. VS	// RAJGANGPUR /307 /2016 ()
179	JCRLA/0000117/2023	STATE OF ODISHA BHANDARI @ PRAMO9D SORENG VS	ADV. VS	// KUTRA /18 /2016 ()
180	MACA/0000917/2023	STATE OF ODISHA DIVL. MANAGER, NEW INDIA ASSURANCE CO. LTD.GOPAL CHANDRA SAMANTARAY VS	VS	// ()
181	MACA/0000918/2023	SIMANCHAL NAYAK SUSANTA KUMAR TRIPATHY VS SWARNALATA SENAPATI	KALPATARU PANIGRAHI VS	// () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	MACA/0000919/2023	AJAY KUMAR SINHA VS JAYADEB NANDA	PADMA CHARAN PATTANAIAK VS	// 0 //
183	MATA/0000327/2023	SADASIBA PUTY VS SIMA SENAPATI	SUJATA JENA VS	// 0 //
184	MATA/0000328/2023	ABINASH GOUDA VS UPASANA NARENDRA	AJAYA KUMAR NAYAK VS	// 0 //
185	MATA/0000329/2023	GITANJALI PARIDA VS RAJKUMAR SAHANI	ACHYUTANANDA PATTANAIAK VS	// 0 //
186	RPFAM/0000327/2023	SRINIBASH RANASIGH VS RASHMITARANI JAYASINGH	ANURAG PATI VS	// 0 //
187	RPFAM/0000328/2023	PRAFULA KUMAR HATI VS SUBHASINI @ SUBASINI JENA @ HATI	GOUTAM KUMAR ACHARYA VS	// 0 //
188	RPFAM/0000329/2023	YASOBANTA KUMAR NAYAK VS SONALI SWAIN	BIDYADHAR MANSINGA VS	// 0 //
189	RPFAM/0000330/2023	SAMARPITA MAHARANA VS ABHISHEK WILLIAM	BIKRAM KESHARI RAJ VS	// 0 //
190	RPFAM/0000331/2023	RANESH KUMAR PANDA VS ANWESHA ACHARYA	ALOK KUMAR MOHAPATRA VS	// 0 //
191	RSA/0000404/2023	JYOTIRMAYEE PANDA VS NISA PANDA	JNANA RANJAN KAR VS	// 0 //
192	WA/0002446/2023	SWARUPARANI PATTNAIK VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
193	WA/0002447/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WA/0002448/2023	ASUTOSH RATH ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	MOHIT KUMAR	//
		VS	VS	0
195	WA/0002449/2023	PRABHANJAN MISHRA STATE OF ODISHA	MALAYA KETAN BALABANTRAY,A.G.A	//
		VS	VS	0
196	WA/0002450/2023	NALINI KUMAR MOHANTA STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
197	WA/0002451/2023	MEENA KUMARI SHARMA STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
198	WA/0002452/2023	RAGHUPATI ROUSTRAY STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
199	WA/0002453/2023	TIMIR CHANDRA MOHAPATRA STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
200	WP(C)/0031873/2023	NARESH CHANDRA MISHRA SRABANA KUMAR MALABISOYI	DEBASHISHA HOTA	//
		VS	VS	0
201	WP(C)/0031874/2023	UNION OF INDIA SUBHAKANTA NAYAK	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
202	WP(C)/0031875/2023	STATE INFORMATION COMMISSION, ODISHA PRADEEP CHANDRA PATRA	KSHIROD KUMAR ROUT	//
		VS	VS	0
203	WP(C)/0031876/2023	STATE OF ODISHA MAHENDRA KUMAR SAMANTRAY	SIDHARTHA MISHRA	//
		VS	VS	0
204	WP(C)/0031877/2023	STATE OF ODISHA SK.ATTO	NARAYAN PRASAD PARIJA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0031878/2023	STATE OF ODISHA RAGHUNATH BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
206	WP(C)/0031879/2023	STATE OF ORISSA PRAMOD KUMAR DAS VS	PADMANAV BHUTIA VS	// // ()
207	WP(C)/0031880/2023	STATE OF ODISHA JAGABANDHU SWAIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
208	WP(C)/0031881/2023	STATE OF ORISSA M/S ANUPAMA MOTOR, ANGUL VS	LALIT KUMAR MAHARANA VS	// // ()
209	WP(C)/0031882/2023	STATE OF ODISHA KULAMANI SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
210	WP(C)/0031883/2023	STATE OF ORISSA BIRAJA SCHOOL OF NURSING, JAJPUR VS	BIRAJA PRASANNA DAS VS	// // ()
211	WP(C)/0031884/2023	PRINCIPAL SECY., HEALTH AND FAMILY WELFARE, BBSR PRASANNA KUMAR PUROHIT VS	SISIR KUMAR PUROHIT VS	// // ()
212	WP(C)/0031885/2023	STATE OF ODISHA UDAYANATH SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
213	WP(C)/0031886/2023	STATE OF ORISSA GAGANBIHARI MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
214	WP(C)/0031887/2023	STATE OF ORISSA ANITA MAJHI VS	SISIR KUMAR PUROHIT VS	// // ()
215	WP(C)/0031888/2023	STATE OF ODISHA KAMALA KANTA NURSING AND HEALTH SCIENCE COLLEGE, KALANADI VS	COMPL. PRASAD DAS VS	// // ()
		THE COMMNR. CUM SECY., DEPT. OF HEALTH AND FAMILY WELFARE, KHURDA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0031889/2023	DR. RAMESH CHANDRA BEHERA VS STATE OF ODISHA	AMITABH PRADHAN VS	// 0 //
217	WP(C)/0031890/2023	CHITTARANJAN PANDA VS STATE OF ODISHA	PRITAM KUMAR MALLICK VS	// 0 //
218	WP(C)/0031891/2023	GAUTAM BUDHA NURSING AND PARAMEDICAL SCIENCE COLLEGE, BARI VS THE COMMNR. CUM SECY., HEALTH AND FAMILY WELFARE, KHURDA	DEVI PRASAD SAHRI VS	// 0 //
219	WP(C)/0031892/2023	BIDYADHAR SAMAL VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
220	WP(C)/0031893/2023	SANDHAYARANI PARIDA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
221	WP(C)/0031894/2023	BIJAY KUMAR BEHERA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
222	WP(C)/0031895/2023	BISWAMOHAN MISHRA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
223	WP(C)/0031896/2023	NARENDRA KUMAR SAHOO VS STATE OF ODISHA	PRADOSH KUMAR DAS VS	// 0 //
224	WP(C)/0031897/2023	SAROJINI DEVI VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
225	WP(C)/0031898/2023	JAGABANDHU DEHURY VS STATE OF ODISHA	SOUBHAGYA KUMAR SAMAL VS	// 0 //
226	WP(C)/0031899/2023	HARUN KHAN VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
227	WP(C)/0031900/2023	KARTIK CHANDRA PARIDA	SADASIVA PATRA 1	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0031901/2023	NIIA MUDIN	PURNA CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0031902/2023	PANCHANAN BADAJENA	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0031903/2023	SANTOSH BISWAL	SUVENDU KUMAR RAY	//
		VS	VS	0
		COMMNR., B.M.C., BBSR		//
231	WP(C)/0031904/2023	BHAGABAN SAHU	PURNA CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0031905/2023	SADIPTA KUMAR MOHANTY	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0031906/2023	YAHIIYA KHAN	PURNA CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0031907/2023	TRUPTI MISHRA	ANSUMAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0031908/2023	YAHIIYA KHAN	PURNA CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0031909/2023	KIRAN KANTA PUJARI	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK		//
237	WP(C)/0031910/2023	JAYARAM GANTAYAT	SOUMYA RANJAN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0031911/2023	MAHESWAR BISWAL	PURNA CHANDRA MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0031912/2023	STATE OF ODISHA RABINDRANATH PARIDA VS	ANSUMAN BHUYAN VS	// // ()
240	WP(C)/0031913/2023	STATE OF ODISHA RAMA CHANDRA BARIK VS	PURNA CHANDRA MISHRA VS	// // ()
241	WP(C)/0031914/2023	STATE OF ODISHA HIMANSHU PRADHAN VS	RAJIV KUMAR MAHANTA VS	// // ()
242	WP(C)/0031915/2023	THE COMMISSIONER OF CT AND GST, ODISHA MANOHAR GOUDA VS	ANUP KUMAR MOHAPATRA VS	// // ()
243	WP(C)/0031916/2023	STATE OF ODISHA YAHIYA KHAN VS	PURNA CHANDRA MISHRA VS	// // ()
244	WP(C)/0031917/2023	STATE OF ODISHA RANJAN KUMAR SETHY VS	BHABANI PRASAD MOHANTY VS	// // ()
245	WP(C)/0031918/2023	THE COMMISSIONER OF CT AND GST, ODISHA MADHUSMITA PANDIT VS	RANJIT SAMAL VS	// // ()
246	WP(C)/0031919/2023	STATE OF ORISSA DWITIYA KHAMARI VS	RANJIT SAMAL VS	// // ()
247	WP(C)/0031920/2023	STATE OF ORISSA KIRAN KANTA PUJARI VS	BHABANI PRASAD MOHANTY VS	// // ()
248	WP(C)/0031921/2023	THE COMMISSIONER OF CT AND GST, ODISHA KUNJA BIHARI DEY VS	RANJIT SAMAL VS	// // ()
249	WP(C)/0031922/2023	STATE OF ORISSA BHANUMATI DASH VS STATE OF ORISSA	RANJIT SAMAL VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0031923/2023	BARENDRA KUMAR JENA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
251	WP(C)/0031924/2023	SUBANI BEHERA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
252	WP(C)/0031925/2023	DIVYALOCHAN PRADHAN VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
253	WP(C)/0031926/2023	KALI PRASAD DEHURY VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
254	WP(C)/0031927/2023	ANITA MOHANTY VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
255	WP(C)/0031928/2023	BUDHIBAMAN CHANDA VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
256	WP(C)/0031929/2023	RASHMI PRAVA PATTANAIAK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
257	WP(C)/0031930/2023	KRUSHNA CHANDRA PANIGRAHI VS PRINCIPAL, GOVT. POLYTECHNIC, BERHAMPUR	ULLASH CHANDRA MOHANTY VS	// 0 //
258	WP(C)/0031931/2023	DEBARAJ TRIPATHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
259	WP(C)/0031932/2023	HARI RANJAN NAIK VS STATE OF ODISHA	SUBHA KUMAR MISHRA VS	// 0 //
260	WP(C)/0031933/2023	MITARANI SAHOO VS MINU BEHERA	SUSANTA KUMAR DASH VS	// 0 //
261	WP(C)/0031934/2023	MASIDAS KERKETTA	SUBHA KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0031935/2023	SATYASAI ROUSTRAY	SAROJ KUMAR ROUSTRAY	//
		VS	VS	0
		UNIVERSITY GRANTS COMMISSION, MINISTRY OF EDUCATION, NEW DELHI		//
263	WP(C)/0031936/2023	NITYANANDA BADHEI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0031937/2023	DINESH KUMAR SAHU	PRAVAT KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0031938/2023	M/S BARAL ELECTRICALS, CUTTACK	ANIRUDA SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0031939/2023	M/S. KASHVI INTERNATIONAL PRIVATE LIMITED	RAJIV KUMAR MAHANTA	//
		VS	VS	0
		UNION OF INDIA		//
267	WP(C)/0031940/2023	BANI PRASAD DORA	RAMA PRASAD DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0031941/2023	PRAFULLA BEHERA	RAGHUNATH BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0031942/2023	SUMANTA NAYAK	ATMAJIT MANMITH DAS	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0031943/2023	SUSANTA KUMAR BARAL	A.SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0031944/2023	RAMAKANTA PANDA	DEBENDRA NATH MISRA	//
		VS	VS	0
		UNION OF INDIA		//
272	WP(C)/0031945/2023	PRAFULLA KUMAR PATRA	DEBENDRA NATH MISRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0031946/2023	UNION OF INDIA ARUNA KUMAR MAHAPATRA VS STATE OF ODISHA	RAMA PRASAD DALAI VS	// // 0 //
274	WP(C)/0031947/2023	SANKAR BABA PRIMARY AGRICULTURE CO OPERATIVE SOCIETY VS STATE OF ODISHA	MANORANJAN MUDULI VS	// 0 //
275	WP(C)/0031948/2023	JIBARDHAN RANA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
276	WP(C)/0031949/2023	SARIT KUMAR ROUT VS STATE OF ODISHA	BISMAY DASH VS	// 0 //
277	WP(C)/0031950/2023	BHASKAR MOHAPATRA VS STATE OF ODISHA	BISMAY DASH VS	// 0 //
278	WP(C)/0031951/2023	DURGAMADHAB KAR VS STATE OF ODISHA	MANORANJAN MUDULI VS	// 0 //
279	WP(C)/0031952/2023	BASANTA KUMAR PANDA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
280	WP(C)/0031953/2023	AJAYA KUMAR BARIK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
281	WP(C)/0031954/2023	PABITRA MOHAN SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
282	WP(C)/0031955/2023	SANATAN TRIPATHY VS STATE OF ODISHA	SAROJ KUMAR SWAIN VS	// 0 //
283	WP(C)/0031956/2023	BAIKUNTHA SAMAL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0031957/2023	BINAYA KUMAR BARIK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
285	WP(C)/0031958/2023	RAJ KUMAR GOSWAMY VS LAND OFFICER AND COMPETENT AUTHORITY, N.H 16, BBSR	MANOJ KUMAR MOHANTY-2 VS	// 0 //
286	WP(C)/0031959/2023	TANUJA JENA @ DALAI VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
287	WP(C)/0031960/2023	SIBAPRASAD JENA VS THE COLLECTOR, JAJPUR	SURESH KUMAR JENA VS	// 0 //
288	WP(C)/0031961/2023	MINATI MISHRA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
289	WP(C)/0031962/2023	JAYRAM PRADHAN VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	// 0 //
290	WP(C)/0031963/2023	NARAYAN RATH VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
291	WP(C)/0031964/2023	RAMESH CHANDRA DALABEHERA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
292	WP(C)/0031965/2023	ORISSA SOCIO EDUCATIONAL TRUST, SUNDERGARH VS UNION OF INDIA	ABHAS MOHANTY VS	// 0 //
293	WP(C)/0031966/2023	DUKHISHYAM SAMAL VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
294	WP(C)/0031967/2023	RAMA CHANDRA BEHERA @ CHANDRA BEHERA VS STATE OF ODISHA	PRAHALLADA SAHU VS	// 0 //
295	WP(C)/0031968/2023	RAJIV KUMAR SINGH	DURLLABHA RANJAN MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0031969/2023	KAILASH BEHERA	PRAHALLADA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0031970/2023	RAJIV KUMAR SINGH	DURLLABHA RANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0031971/2023	RAJIV KUMAR SINGH	DURLLABHA RANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0031972/2023	MUNA BEHERA	PRAHALLADA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0031973/2023	RAJIV KUMAR SINGH	DURLLABHA RANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0031974/2023	SIBARAM BEHERA	PRAHALLADA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0031975/2023	BASANTA KUMAR PANDA	BAIJAYANTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0031976/2023	MAHESWAR PRASAD NANDA	MANMAYA KUMAR DASH	//
		VS	VS	0
		COMMNR. OF ENDOWMENTS, ODISHA		//
304	WP(C)/0031977/2023	NARAYAN BISWAL	LAXMI NARAYAN PATEL	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0031978/2023	DR. TAZEEN SHAMSAD	LAXMI NARAYAN PATEL	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0031979/2023	RAMESH CHANDRA PANDA	PRAMOD KUMAR ROUT	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0031980/2023	STATE OF ODISHA UMAKANTA BARIK VS	DAYANIDHI MISHRA VS	// // ()
308	WP(C)/0031981/2023	THE AO, UCO BANK, KOLKATA SHANKAR TRIPATHY VS	RAMAKANTA PRADHAN VS	// // ()
309	WP(C)/0031982/2023	STATE OF ODISHA TRIPATI PADHI @ TRIPATI DAS VS	S. SUDHAKAR RAO VS	// // ()
310	WP(C)/0031983/2023	COMMNR. OF ENDOWMENTS, ORISSA, BBSR D. TRIPATI RAO VS	BISMAY DASH VS	// // ()
311	WP(C)/0031984/2023	STATE OF ODISHA JAGAN KUMAR MAHANTA VS	SUSANTA KUMAR BARAL VS	// // ()
312	WP(C)/0031985/2023	STATE OF ODISHA CHHAYA SWAIN VS	GUNAKAR MISHRA VS	// // ()
313	WP(C)/0031986/2023	STATE OF ODISHA DIKHIL MURMU VS	MANORANJAN PADHI VS	// // ()
314	WP(C)/0031987/2023	STATE OF ODISHA BHAGABAN JENA VS	SUSANTA KUMAR BARAL VS	// // ()
315	WP(C)/0031988/2023	STATE OF ODISHA BIMALINI BHARATI VS	DR. JITENDRA KUMAR LENKA VS	// // ()
316	WP(C)/0031989/2023	STATE OF ODISHA ANANTA CHARAN JENA @ ANANTA JENA VS	SUSANTA KUMAR BARAL VS	// // ()
317	WP(C)/0031990/2023	STATE OF ODISHA CHANCHALA PAREI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0031991/2023	SURENDRA KUMAR SAHOO VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
319	WP(C)/0031992/2023	SOMANATH BAGH VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
320	WP(C)/0031993/2023	PRAHALAD SAHOO VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	// 0 //
321	WP(C)/0031994/2023	JITENDRA PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
322	WP(C)/0031995/2023	SHANTILATA SWAIN VS TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
323	WP(C)/0031996/2023	ARATI RAJ VS STATE OF ODISHA	BISWAJIT PARIDA VS	// 0 //
324	WP(C)/0031997/2023	ANADI CHARAN SWAIN VS TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
325	WP(C)/0031998/2023	ANIMA SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
326	WP(C)/0031999/2023	SAHADEBA PRADHAN VS STATE OF ORISSA	BANSHIDHAR SATAPATHY VS	// 0 //
327	WP(C)/0032000/2023	MINATI PRADHAN VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
328	WP(C)/0032001/2023	PABITRA BEHERA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
329	WP(C)/0032002/2023	SRADHANJALI PADHIARY	SAMBIT SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0032003/2023	SUBHENDU PADHIARY BIJAYA KUMAR SAMANTARAY	ASISH KUMAR RAY	//
		VS	VS	0
331	WP(C)/0032004/2023	STATE OF ODISHA MOHAN BEHERA	BIJAYA KUMAR BEHERA I	//
		VS	VS	0
332	WP(C)/0032005/2023	STATE OF ODISHA SAPAN SAHU	SAILABALA JENA	//
		VS	VS	0
333	WP(C)/0032006/2023	UNION OF INDIA MAA TARA TARINI COLLEGE OF PHARMACY, BERHAMPUR	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
334	WP(C)/0032007/2023	STATE OF ODISHA BASANTI MOHAPATRA	PRATIK DASH	//
		VS	VS	0
335	WP(C)/0032008/2023	STATE OF ODISHA TUSHARKANTA PARIJA	SATYAJIT BEHERA	//
		VS	VS	0
336	WP(C)/0032009/2023	MANAGEMENT INCHARGE, ORISSA STATE CO OPERATIVE AGRICULTURAL AND RURAL DEVELOPMENT BANK LTD., BBSR ODISHA COLLEGE OF NURSING, CUTTACK	SIDHESWAR MALLIK	//
		VS	VS	0
337	WP(C)/0032010/2023	STATE OF ODISHA NIRUPAMA ACHARYA	CHITRASEN PARIDA	//
		VS	VS	0
338	WP(C)/0032011/2023	PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR ABHISHEK PANI	BRAJA MOHAN SARANGI	//
		VS	VS	0
339	WP(C)/0032012/2023	R.T.O., CUTTACK KHIROD MANGARAJ	BRAJA MOHAN SARANGI	//
		VS	VS	0
340	WP(C)/0032013/2023	THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN, STA, CUTTACK ASWINI KUMAR SAHOO	KHIROD CHANDRA MAJHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0032014/2023	R.T.O., CUTTACK SANJAY BALIARSINGH VS STATE OF ODISHA	SAMVIT MOHANTY VS	// // ()
342	WP(C)/0032015/2023	DURYODHAN SETHI VS DEBA PRASAD SETHY	ANANGA KUMAR OTTA VS	// // ()
343	WP(C)/0032016/2023	MANOJ KUMAR BEHERA VS STATE OF ODISHA	SAMVIT MOHANTY VS	// // ()
344	WP(C)/0032017/2023	M/S JYOTIN KUMAR SAHOO, BBSR VS THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK	ASIT KUMAR DASH VS	// // ()
345	WP(C)/0032018/2023	PRASANA KUMAR PATRA VS STATE OF ODISHA	SAMVIT MOHANTY VS	// // ()
346	WP(C)/0032019/2023	M/S M.S. STONE CRUSHER, DHENKANAL VS THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK	ASIT KUMAR DASH VS	// // ()
347	WP(C)/0032020/2023	MANORAMA MAHAPATRA VS STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	// // ()
348	WP(C)/0032021/2023	PRAMOD KUMAR MOHANTY VS PRINCIPAL SECY. TO GOVT., FOREST AND ENVIRONMENT DEPT., GOVT. OF ODISHA, BBSR	ULLASH CHANDRA MOHANTY VS	// // ()
349	WP(C)/0032022/2023	RAMANANDA SAGAR MOHANTY VS UNION OF INDIA	DEBASIS MISHRA VS	// // ()
350	WP(C)/0032023/2023	M/S MSP INFRACON PVT. LTD., BBSR VS THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK	ASIT KUMAR DASH VS	// // ()
351	WP(C)/0032024/2023	RANJAN KUMAR PRAHARAJ VS STATE OF ODISHA	CHAKRADHAR SINGH VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0032025/2023	JAYAMAL NAIK VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
353	WP(C)/0032026/2023	SANKARSAN HOTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
354	WP(C)/0032027/2023	ITISHREE DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
355	WP(C)/0032028/2023	TRAILOKYANATH SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
356	WP(C)/0032029/2023	ANITA SHARMA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
357	WP(C)/0032030/2023	UNION OF INDIA VS MADAN MOHAN PARIDA	DEEPAK GOCHHAYAT,C.G.C VS	// 0 //
358	WP(C)/0032031/2023	KEDARNATH SRICHANDAN VS THE CHAIRMAN, PARADIP PORT TRUST, JAGATSINGHPUR	GYANESWAR SATPATHY VS	// 0 //
359	WP(C)/0032032/2023	MANAGING COMMITTEE, BENUDHAR VIDYAPITHA, VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
360	WP(C)/0032033/2023	HEMANTA KUMAR MOHANTY VS NALINIKANTA PATRA	GOPAL AGARWAL VS	// 0 //
361	WP(C)/0032034/2023	SAILABALA JENA VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
362	WP(C)/0032035/2023	KAMAL PASARI VS ASSESSING OFFICER,ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE,NEW DELHI	KSHIROD KUMAR SAHOO VS	// 0 //
363	WP(C)/0032036/2023	M/S. SHREE JYOTI EDUCATION AND MANAGEMENT VS	ANIL KUMAR BOSE VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	WP(C)/0032037/2023	PUNJAB NATIONAL BANK , DHENKANAL RADHAKRUSHNA ROUT	BALARAM BEHERA	//
		VS	VS	0
365	WP(C)/0032038/2023	STATE OF ODISHA ANUP KUMAR NAYAK	PRABIR KUMAR RAY	//
		VS	VS	0
366	WP(C)/0032039/2023	STATE OF ODISHA ALEKH BEHERA	ANURAG PATI	//
		VS	VS	0
367	WP(C)/0032040/2023	STATE OF ODISHA SANJAN KUMAR MOHANTY	SOUBHAGYA SWAIN	//
		VS	VS	0
368	WP(C)/0032041/2023	STATE OF ODISHA SUMANYU BEHERA	MANORANJAN PADHY	//
		VS	VS	0
369	WP(C)/0032042/2023	THE DGM AND CIRCLE DEVELOPMENT OFFICER, SBI, BBSR BIRENDRA KUMAR PANI	RAJJEET ROY	//
		VS	VS	0
370	WP(C)/0032043/2023	STATE OF ODISHA BRAHMANANDA SAMANTARAY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
371	WP(C)/0032044/2023	STATE OF ODISHA PRATAP CHANDRA MOHANTY	TUSHAR KANTA NAYAK	//
		VS	VS	0
372	WP(C)/0032045/2023	STATE OF ODISHA ITI BALIARSINGH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
373	WP(C)/0032046/2023	STATE OF ODISHA PRADEEP KUMAR CHAKRA	TUSHAR KANTA NAYAK	//
		VS	VS	0
374	WP(C)/0032047/2023	STATE OF ODISHA M/S. LINGARAJ PRADHAN, SUNDARGARH	MADHAB LAL AGARWAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0032048/2023	COMMISSIONER OF CT AND GST, CUTTACK KALI CHARAN DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// // ()
376	WP(C)/0032049/2023	SRIBATSA MOHAPATRA VS STATE OF ODISHA	ANURAG PATI VS	// // ()
377	WP(C)/0032050/2023	M/S SUNA INDUSTRIAL ENGINEERING COMPANY, ANULINDI VS NALCO, DAMANJODI	ANULINDI CHARAN ROUT VS	// // ()
378	WP(C)/0032051/2023	BIREN KUMAR PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // ()
379	WP(C)/0032052/2023	SANDHYARANI DASH VS BOARD OF SECONDARY EDUCATION, ODISHA	KARUNAKAR RATH VS	// // ()
380	WP(C)/0032053/2023	SUSHANTA KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // ()
381	WP(C)/0032054/2023	MIR BABLU ALI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // ()
382	WP(C)/0032055/2023	SUMANYU DAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// // ()
383	ABLAPL/0010883/2023	LOKNATH MOHAPATRA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	DARGHA BAZAR /164 /2023 () //
384	ABLAPL/0010884/2023	SAROJINI SAHU VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	LAXMIPUR /103 /2023 () //
385	ABLAPL/0010885/2023	SANTOSH KACHEKA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	LAXMIPUR /102 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0010886/2023	ASHISH KUMAR GARADA @ ASHIA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	LAXMIPUR /101 /2023 () //
387	ABLAPL/0010887/2023	KANHU NAYAK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /41 /2021 () //
388	ABLAPL/0010888/2023	SUBASH MOHAPATRA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	CHHEND /91 /2021 () //
389	ABLAPL/0010889/2023	BIRABAR @ RUDRA NARAYAN SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /161 /2020 () //
390	ABLAPL/0010890/2023	ARJUN BHUYAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /183 /2023 () //
391	ABLAPL/0010891/2023	BULU SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /306 /2023 () //
392	ABLAPL/0010892/2023	SRIPATI RANJAN SETHY @ SETHI VS STATE OF ODISHA	GHANASHYAM MUDULI VS	KISSANNAGAR PS /207 /2023 () //
393	ABLAPL/0010893/2023	ANASUYA SAMAL VS STATE OF ODISHA	GHANASHYAM MUDULI VS	CHOUWAR /450 /2023 () //
394	ABLAPL/0010894/2023	GAUTAM SUTRADHAR VS STATE OF ODISHA	SATYAM DAS VS	/ /0 () //
395	ABLAPL/0010895/2023	MAMATA NAYAK VS STATE OF ODISHA	AKASH BHUYAN VS	PARADEEP MODEL /361 /2023 () //
396	ABLAPL/0010896/2023	LALBIHARI BAGARTI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MANAMUNDA /31 /2022 () //
397	ABLAPL/0010897/2023	TANKADHAR NAIK	PRASANTA KUMAR JENA	KASHIPUR /101 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	ABLAPL/0010898/2023	STATE OF ODISHA SUBASH GHADEI	JYOTIRMAYA SAHOO	// NACHUNI /229 /2023
		VS	VS	()
399	ABLAPL/0010899/2023	STATE OF ODISHA RITANJALI SWAIN	JYOTIRMAYA SAHOO	// KABISURYANAGAR /547 /2023
		VS	VS	()
400	ABLAPL/0010900/2023	STATE OF ODISHA BAPI NAYAK	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /636 /2023
		VS	VS	()
401	ABLAPL/0010901/2023	STATE OF ODISHA GOBINDA DAS	PRATIMA GRAHACHARYA	// REMUNA /147 /2022
		VS	VS	()
402	ABLAPL/0010902/2023	STATE OF ODISHA AKASH MALLIK	SURESH CHANDRA PRADHAN	// MAHAKALPARA /175 /2023
		VS	VS	()
403	ABLAPL/0010903/2023	STATE OF ODISHA PRAHALLAD KUMAR SAHU	KIRTAN DANG	// BARGARH /376 /2023
		VS	VS	()
404	ABLAPL/0010904/2023	STATE OF ODISHA SRIKANTA JENA	SURYAKANTA DWIBEDI	// RANPUR /235 /2023
		VS	VS	()
405	ABLAPL/0010905/2023	STATE OF ODISHA MUNA @ MATIUL SAI	PARTHA SARATHI DAS	// KEONJHAR TOWN /278 /2023
		VS	VS	()
406	ABLAPL/0010906/2023	STATE OF ODISHA HEMENDRA SWAIN	BHARAT BHUSAN ROUSTRAY	// / /0
		VS	VS	()
407	ABLAPL/0010907/2023	STATE OF ODISHA MANOJ KANHAR	AMULYA RATNA PANDA	// / /0
		VS	VS	()
408	ABLAPL/0010908/2023	STATE OF ODISHA DURGA PRASAD RANA	RAJIV KUMAR MAHANTA	// BAMBARI /123 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0010909/2023	STATE OF ODISHA NRUPAMANI RANA VS	AMIT PRASAD BOSE VS	// REAMAL /5 /2019 ()
410	ABLAPL/0010910/2023	STATE OF ODISHA P.SIBA SANKAR PRUSTY VS	ASHOK KUMAR PATRO VS	// MAHILA (BERHAMPUR) /156 /2023 ()
411	ABLAPL/0010911/2023	STATE OF ODISHA ANIRUDHA BAL VS	ARIJEET MISHRA VS	// KENDRAPARA SADAR /692 /2023 ()
412	ABLAPL/0010912/2023	STATE OF ODISHA SISIR KUMAR NAG VS	SIDHARTHA DAS VS	// BARGARH /569 /2023 ()
413	ABLAPL/0010913/2023	STATE OF ODISHA SK. LIAKAT ALLI VS	AMLAN SHAKTI PAUL VS	// TANGI (KHURDA) /620 /2023 ()
414	ABLAPL/0010914/2023	STATE OF ODISHA SRIKANTA SAMAL VS	SUJIT KUMAR DAS VS	// KAMAKHYANAGAR /188 /2023 ()
415	ABLAPL/0010915/2023	STATE OF ODISHA AKHAYA KUMAR SAHOO VS	SATYASHREE MOHANTY VS	// BALIKUDA /460 /2023 ()
416	ABLAPL/0010916/2023	STATE OF ODISHA JAYA KRUSHNA PRADHAN VS	PRABHAV BEHERA VS	// KAPTIPADA /186 /2023 ()
417	ABLAPL/0010917/2023	STATE OF ODISHA BIKRAM NAYAK VS	AKASH BHUYAN VS	// PARADEEP /361 /2023 ()
418	ABLAPL/0010918/2023	STATE OF ODISHA RAKSHYA BEHERA VS	SABYASACHI MISHRA VS	// BARGARH /234 /2023 ()
419	ABLAPL/0010919/2023	STATE OF ODISHA URMILA SAHOO VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// BALIANTA P.S. /263 /2021 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0010920/2023	KARAN SINGH VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	NAYAPALLI P.S. /426 /2023 () //
421	ABLAPL/0010921/2023	RAKSHYA BEHERA VS STATE OF ODISHA	SABYASACHI MISHRA VS	BARGARH /235 /2023 () //
422	ABLAPL/0010922/2023	RAKSHYA BEHERA VS STATE OF ODISHA	SABYASACHI MISHRA VS	BARGARH /236 /2023 () //
423	ABLAPL/0010923/2023	SHAKTI SWARUP MOHANTY VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	KHARABEL NAGAR P.S. /429 /2023 () //
424	ABLAPL/0010924/2023	SK.ASIF SALIM VS STATE OF ODISHA	DIGAMBAR SETHI VS	/ /0 () //
425	ABLAPL/0010925/2023	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	SATYASHREE MOHANTY VS	BALIKUDA /460 /2023 () //
426	ABLAPL/0010926/2023	SUNIL KUMAR DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	GOBINDAPUR /183 /2023 () //
427	ABLAPL/0010927/2023	KHUSHBOO TIWARI VS STATE OF ODISHA	BISWAJIT KANUNGO VS	SAHID NAGAR P.S. /332 /2023 () //
428	ABLAPL/0010928/2023	JAGA @ CHITTARANJAN ROUT VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /335 /2023 () //
429	ABLAPL/0010929/2023	BIJAY KUMAR SETHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	PIPLI /656 /2022 () //
430	ABLAPL/0010930/2023	RAJA @ SUNAKAR BHOI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NIMAPADA /275 /2023 () //
431	ABLAPL/0010931/2023	GOPAL SETHA	SUSANTA SEKHAR MOHAPATRA	CHANDAKA P.S. /169 /2018

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0010932/2023	STATE OF ODISHA BIJAY KUMAR SETHI	SUNIL KUMAR PANDA	// PIPLI /542 /2022
		VS	VS	()
433	ABLAPL/0010933/2023	STATE OF ODISHA SANJAY KUMAR GIRI @ SANJAY GIRI	BIBHUTI RANJAN MOHANTY	// BADSAHI /361 /2023
		VS	VS	()
434	ABLAPL/0010934/2023	STATE OF ODISHA ANANTA KUMAR SATAPATHY	KURESH PRASAD DASH	// KABISURYANAGAR /303 /2023
		VS	VS	()
435	ABLAPL/0010935/2023	STATE OF ODISHA MADHAB SENAPATI	BIBHUTI RANJAN MOHANTY	// SARANAKUL /56 /2023
		VS	VS	()
436	ABLAPL/0010936/2023	STATE OF ODISHA JITENDRA SAHOO	MANAS RANJAN PANDA	// PURI TOWN /244 /2020
		VS	VS	()
437	ABLAPL/0010937/2023	STATE OF ODISHA RAMA CHANDRA TUDU	ANJAN KUMAR BISWAL	// BALASORE VIGILANCE /61 /2015
		VS	VS	()
438	ABLAPL/0010938/2023	STATE OF ODISHA(VIG.) CHAKRADHAR BEHERA	SOUBHAGYA KUMAR DASH	// JAKHAPURA /104 /2023
		VS	VS	()
439	ABLAPL/0010939/2023	STATE OF ODISHA SAMIR PATNAIK	RAJIB LOCHAN PATNAIK	// MALKANGIRI /415 /2021
		VS	VS	()
440	ABLAPL/0010940/2023	STATE OF ODISHA PRANATI PANDA	NILAKANTHA DAS	// BHADRAK TOWN /455 /2023
		VS	VS	()
441	ABLAPL/0010941/2023	STATE OF ODISHA PRAMOD PATRA	SUDEEP KUMAR SARANGI	// NAYAPALLI P.S. /23 /2023
		VS	VS	()
442	ABLAPL/0010942/2023	STATE OF ODISHA BHASKAR CHOUDHARY	NAIBEDYA PRASAD SAMAL	// S.P.(CID-CRL),CUTTACK /1 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :27/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0010943/2023	STATE OF ODISHA JNANA RANJAN DAS @ JNONA VS	AMULYA RATNA PANDA VS	// BADACHANA /252 /2023 ()
444	ABLAPL/0010944/2023	STATE OF ODISHA KUNI MALLIK @ PRATIBHA PADHAN VS	BIDYALOK MOHAPATRA VS	// SAINTALA /123 /2012 ()
445	ABLAPL/0010945/2023	STATE OF ODISHA SK SABIR VS	SAROJ BARIK VS	// BALASORE TOWN /233 /2023 ()
446	ABLAPL/0010946/2023	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	SAROJ KUMAR ROUSTRAY VS	// RANPUR /217 /2023 ()
447	ABLAPL/0010947/2023	STATE OF ODISHA SONU RAY @ SONU YADAV@GOGO VS	SK.ZAFARULLA VS	// BRAJARAJNAGAR /161 /2023 ()
448	ABLAPL/0010948/2023	STATE OF ODISHA RABINDRA KUMAR GARNAYAK VS	ADITI HOTA VS	// SAMAL /105 /2023 ()
449	ABLAPL/0010949/2023	STATE OF ODISHA BHABANI SANKAR SAHOO VS	RAJIB LOCHAN PATTNAIK VS	// AUL /175 /2023 ()
450	ABLAPL/0010950/2023	STATE OF ODISHA KUNA SUNA VS	SARAT KUMAR JENA VS	// BHATILI /119 /2021 ()
451	ABLAPL/0010951/2023	STATE OF ODISHA RAJANI BARIK VS	PRANAB KUMAR SAMANTRAY VS	// KEONJHAR TOWN /273 /2023 ()
452	ABLAPL/0010952/2023	STATE OF ODISHA SAJRUL HUSSAIN VS	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /278 /2023 ()
453	ABLAPL/0010953/2023	STATE OF ODISHA SUSHANTA GHADAI VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// BASUDEVPUR /504 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0010954/2023	SURENDRA KUMAR GHOSH VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHANDARIPOKHARI /229 /2022 () //
455	ABLAPL/0010955/2023	BAIBASWATA PANDEY@KISHOR VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /216 /2023 () //
456	ABLAPL/0010956/2023	SUBASH NAYAK @ SUBASH CHANDRA NAYAK VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /199 /2023 () //
457	ABLAPL/0010957/2023	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /201 /2023 () //
458	ABLAPL/0010958/2023	ASHOK HARIJAN VS STATE OF ODISHA	DIPTI REKHA NANDA VS	KHARIAR /79 /2023 () //
459	ABLAPL/0010959/2023	SANJAY PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	GOCHHAPADA /14 /2023 () //
460	ABLAPL/0010960/2023	ANKITA PORWAL VS STATE OF ODISHA	BISHAL BAIVAB VS	SPECIAL CRIME UNIT /8 /2023 () //
461	ABLAPL/0010961/2023	BHAGABAN DAS @ BULU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	TIHIDI /229 /2023 () //
462	ABLAPL/0010962/2023	AJAY HIAL@ AJAYA HIAL VS STATE OF ODISHA	SRIKANTA PANDA VS	DASMANTAPUR /108 /2023 () //
463	ABLAPL/0010963/2023	BIJAY DAS @ BIJU DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /49 /2020 () //
464	ABLAPL/0010964/2023	ABHIMANYU JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /325 /2021 () //
465	ABLAPL/0010965/2023	KARNA HARIJAN @ KAMA NAYAK	JYOTIRMAYA SAHOO	DABUGAM /48 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0010966/2023	STATE OF ODISHA RABINDRA KUMAR PANDA	DEEPAK KU SAHOO	// MAHAKALPARA /239 /2022
		VS	VS	()
467	ABLAPL/0010967/2023	STATE OF ODISHA DHARMENDRA MOHAPATRA	DEEPAK KU SAHOO	// KENDRAPARA SADAR /666 /2023
		VS	VS	()
468	ABLAPL/0010968/2023	STATE OF ODISHA PURNIMA MISRA	JYOTIRMAYA SAHOO	// VIGILANCE PS (BERHAMPUR) /28 /2016
		VS	VS	()
469	ABLAPL/0010969/2023	STATE OF ODISHA(VIG.) CHIRANJIBI JENA	SANGRAM KESHARI ROUT	// NANDIPADA /137 /2023
		VS	VS	()
470	ABLAPL/0010970/2023	STATE OF ODISHA CHIRANJIBI JENA	SANGRAM KESHARI ROUT	// NANDIPADA /124 /2023
		VS	VS	()
471	ABLAPL/0010971/2023	STATE OF ODISHA CHIRANJIBI JENA	SANGRAM KESHARI ROUT	// NANDIPADA /115 /2023
		VS	VS	()
472	ABLAPL/0010972/2023	STATE OF ODISHA JOKU @ TIKAL SWAIN	HARE KRUSHNA MALIK	// BARANGA /272 /2023
		VS	VS	()
473	ABLAPL/0010973/2023	STATE OF ODISHA GAGANI SAMANTRAY@ GAGANI DEI	PRADEEPTA KUMAR BEHERA	// JODAPADAR /129 /2023
		VS	VS	()
474	ABLAPL/0010974/2023	STATE OF ODISHA DASHAMI RANA	SATYABRATA PANDA	// KANTAMAL /51 /2020
		VS	VS	()
475	ABLAPL/0010975/2023	STATE OF ODISHA SAGAR KUMAR BEHERA	SHIB SHANKAR MOHANTY	// / /0
		VS	VS	()
476	ABLAPL/0010976/2023	STATE OF ODISHA GOURANG SETHI	BIBHU PRASAD CHHUALSINGH	// PATTAMUNDAI RURAL PS /481 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0010977/2023	STATE OF ODISHA RABI NAIK VS	PRASANTA KUMAR JENA VS	// KASHIPUR /101 /2023 ()
478	ABLAPL/0010978/2023	STATE OF ODISHA BISWANATH ROUT@ BISWAMBAR ROUT VS	PRADIPTA BEURA VS	// / /0 ()
479	ABLAPL/0010979/2023	STATE OF ODISHA ABHINASH SWAIN VS	AKSHAYA KUMAR SAHOO VS	// DHARMASALA /479 /2023 ()
480	ABLAPL/0010980/2023	STATE OF ODISHA JANMEJAYA ROUL @ SIBUN ROUL VS	AMULYA RATNA PANDA VS	// DHARMASALA /515 /2023 ()
481	ABLAPL/0010981/2023	STATE OF ODISHA ASHOK KUMAR SAHOO@ ASHOK SAHOO VS	PRADIPTA BEURA VS	// / /0 ()
482	ABLAPL/0010982/2023	STATE OF ODISHA FURKAN KHAN VS	AMULYA RATNA PANDA VS	// KUAKHIA /205 /2022 ()
483	ABLAPL/0010983/2023	STATE OF ODISHA ANUSAYA MOHAPATRA @ANUSAYA RANA VS	PRAKASH KUMAR MISHRA VS	// BARAMBA /218 /2023 ()
484	ABLAPL/0010984/2023	STATE OF ODISHA RASMITA MAHALIK VS	SANJIP KUMAR MOHANTA VS	// BANARAPAL /346 /2023 ()
485	ABLAPL/0010985/2023	STATE OF ODISHA RAMAKANTA PRADHAN VS	SANJIP KUMAR MOHANTA VS	// KISHORENAGAR (ANUGUL) /200 /2023 ()
486	ABLAPL/0010986/2023	STATE OF ODISHA PRAFULA KUMAR DAS@ PRAPHULA KUMAR DASHRAMANI KANTA PATTNAIK VS	VS	// DASARATHPUR /28 /2023 ()
487	ABLAPL/0010987/2023	STATE OF ODISHA SIDDHARTHA MISHRA VS	BHARAT BHUSAN ROUSTRAY VS	// BARGARH /337 /2015 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :27/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0010988/2023	KAMAL NAYAK VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SAHADEV KHUNTA /364 /2023 () //
489	ABLAPL/0010989/2023	SAYED SAKIB AHEMMAD @ SYED SAQUIB AHMED GHANASHYAM MUDULI VS STATE OF ODISHA	VS	TIRTOL /260 /2023 () //
490	ABLAPL/0010990/2023	MANAS RANJAN PANDA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /76 /2019 () //
491	ABLAPL/0010991/2023	KUNU @ JAGABANDHU MUDULI VS STATE OF ODISHA	DEBASIS MISHRA VS	SIMULIA /59 /2002 () //
492	ABLAPL/0010992/2023	ARJUN DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	Dhamara Police Station /131 /2022 () //
493	ABLAPL/0010993/2023	TRIBIKRAM GHOSH VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /335 /2022 () //
494	ABLAPL/0010994/2023	LOKANATH BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /61 /2016 () //
495	ABLAPL/0010995/2023	MANAS RANJAN SWAIN @ MANAS SWAIN VS STATE OF ODISHA	NRUSINGHA CHARAN ROUT VS	DHAULI PS /197 /2021 () //
496	ABLAPL/0010996/2023	GIRISH NAIK VS STATE OF ODISHA	BIRAJA PRAD NANDA VS	TALCHER TOWN /544 /2023 () //
497	ABLAPL/0010997/2023	SAFIQ@MD.SAFFI IKBAL VS STATE OF ODISHA	SAMVIT MOHANTY VS	TIRTOL /212 /2020 () //
498	ABLAPL/0010998/2023	DEBANJOY BRATA ROY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PARLAKHEMUNDI /7 /2023 () //
499	ABLAPL/0010999/2023	ARABINDA MISHRA	CHANDANA MISHRA	NAYAPALLI P.S. /454 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
500	ABLAPL/0011000/2023	VS STATE OF ODISHA SK. ISRAIL	VS SMRUTI RANJAN ROUT	() // CUTTACK SADAR /236 /2023
501	ABLAPL/0011001/2023	VS STATE OF ODISHA JADEB MAHANANDA	VS BIJAYA KUMAR RAGADA	() // PLANTSITE /141 /2023
502	ABLAPL/0011002/2023	VS STATE OF ODISHA SIROMANI SAHU	VS RAJJEET ROY	() // SAMBALPUR VIGILANCE /9 /2023
		VS STATE OF ODISHA	VS	() //

ORISSA HIGH COURT

MISC CASES FILED on :27/09/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	4/2023 WPC(OAS)/64/2017	PREMRAJ BESAN-MP	
2	21/2023 ARBP/57/2022	BAGADIYA BROTHERS PRIVATE LIMITED-MP	
3	76/2023 WPC(OA)/1225/2017	RABINDRA KUMAR PATRA-MP	
4	77/2023 WPC(OA)/1225/2017	RABINDRA KUMAR PATRA-MP	
5	225/2023 SA/188/1992	DEBAKI-MP	M/S.N.C.PATI
6	226/2023 SA/188/1992	DEBAKI-MP	M/S.N.C.PATI
7	227/2023 SA/188/1992	DEBAKI-MP	M/S.N.C.PATI
8	228/2023 SA/121/1994	BHAGIRATHI-MP	MR.B.L.N.SWAMY,S.RAO,B.K.MOHANTY,M.K.SAHOO
9	229/2023 SA/226/1986	MOHANA-MP	
10	230/2023 SA/226/1986	MOHANA-MP	
11	231/2023 SA/226/1986	MOHANA-MP	
12	319/2023 CMAPL/687/2023	PRAKASH KU.SUBUDHI-MP	MANMAYA KUMAR DASH
13	320/2023 CMAPL/122/2023	BHAGIRATHI BEHERA-MP	DURGA PRASAD PATTANAIK
14	342/2023 MATA/329/2023	GITANJALI PARIDA-MP	ACHYUTANANDA PATTANAIK
15	372/2023 RVWPET/290/2023	SURENDRANATH PRAMANIK-MP	ADV.
16	394/2023 CONTC/6672/2023	DR. RAHUL GJ-MP	AVIJIT MISHRA
17	395/2023 CONTC/2249/2021	SUKANTA KUMAR BEHERA-MP	M/S.SUBASH CH.RATH, I.KHAN
18	396/2023 CONTC/1339/2021	PRAKASH CHANDRA SETHI-MP	M/S.SUBASH CH.RATH, I.KHAN, M.K.PARIDA
19	397/2023 CONTC/1340/2021	TAPAN KUMAR SETHI-MP	M/S.SUBASH CH.RATH, I.KHAN
20	398/2023 CONTC/4150/2023	ARUN KUMAR PANIGRAHI-MP	
21	405/2023 RPFAM/315/2023	MANAS RANJAN PUHAN-MP	SUSANTA KUMAR JETHY
22	406/2023 RPFAM/327/2023	SRINIBASH RANASIGH-MP	ANURAG PATI
23	407/2023 RPFAM/328/2023	PRAFULA KUMAR HATI-MP	GOUTAM KUMAR ACHARYA
24	408/2023 RPFAM/328/2023	PRAFULA KUMAR HATI-MP	GOUTAM KUMAR ACHARYA
25	409/2023 RPFAM/329/2023	YASOBANTA KUMAR NAYAK-MP	BIDYADHAR MANSINGA
26	410/2023	YASOBANTA KUMAR NAYAK-MP	BIDYADHAR MANSINGA

27	RPFAM/329/2023 411/2023	SAMARPITA MAHARANA-MP	BIKRAM KESHARI RAJ
28	RPFAM/330/2023 412/2023	RANESH KUMAR PANDA-MP	ALOK KUMAR MOHAPATRA
29	RPFAM/331/2023 718/2023	RAJANI KANTA MOHANTY @ MUNA-MP	JYOTIRMAYA SAHOO
30	CRLREV/520/2023 719/2023	RAJANI KANTA MOHANTY @ MUNA-MP	JYOTIRMAYA SAHOO
31	CRLREV/520/2023 816/2023	LEGAL MANAGER(T.P. CELL), M/S. NEW INDIA ASSURANCE	GOPAL CHANDRA SAMANTARAY
32	FAO/444/2023 817/2023	LEGAL MANAGER(T.P. CELL), M/S. NEW INDIA ASSURANCE	GOPAL CHANDRA SAMANTARAY
33	FAO/444/2023 1062/2023	SAYANTI DEVI@SYANTI-MP	M/S.B.SAHOO
34	RSA/359/2012 1063/2023	SAYANTI DEVI@SYANTI-MP	M/S.B.SAHOO, BYOMOKESH SAHOO
35	RSA/359/2012 1064/2023	SAYANTI DEVI@SYANTI-MP	M/S.B.SAHOO
36	RSA/359/2012 1065/2023	BAPU@NARAYAN MOHANTY-MP	
37	RSA/186/2012 1066/2023	PRATIVA PATTNAIK-MP	BIBEKANANDA BHUYAN
38	RSA/257/2023 1067/2023	PRATIVA PATTNAIK-MP	BIBEKANANDA BHUYAN
39	RSA/258/2023 1068/2023	JYOTIRMAYEE PANDA-MP	JNANA RANJAN KAR
40	RSA/404/2023 1127/2023	RUPELI @ RUPALI SIRIDIA @SIHIDIA-MP	BUDHIRAM DAS
41	CMP/1173/2023 1128/2023	GURPREET SINGH SABIHARWAL-MP	
42	CMP/461/2023 1129/2023	BALPREET SINGH @ SABHARWAL-MP	
43	CMP/462/2023 1130/2023	K.LAXMI-MP	GOPINATH MISHRA
44	CMP/1176/2023 1131/2023	B.USHARANI-MP	DIPTI RANJAN BHOKTA
45	CMP/96/2023 1132/2023	DEBA BHOI-MP	RABI NARAYAN MOHANTY
46	CMP/1177/2023 1133/2023	VIJAY KUMAR JOSHI-MP	AMIT PRASAD BOSE
47	CMP/1178/2023 1134/2023	M/S. ODISHA TELEVISION LTD., BBSR-MP	LALIT KUMAR MAHARANA
48	CMP/1180/2023 1135/2023	ASHOK KUMAR TRIPATHY-MP	BIBEKANANDA BHUYAN
49	CMP/1182/2023 1268/2023	SANDEEP KUMAR-MP	M/S N.N.MOHAPATRA,P.K.ROUT
50	BLAPL/1075/2023 1269/2023	NARESH KUMAR TANTY-MP	ARIJEET MISHRA
51	BLAPL/9830/2023 1270/2023	MUNA BARAL @ PRADIP KUMAR BARAL-MP	ARJUNA CHARANA BEHERA
52	BLAPL/9175/2023 1271/2023	SANJAY KUMAR CHHURIA-MP	
53	BLAPL/7689/2022 1272/2023	SANJIB SUNA@SENA-MP	
54	BLAPL/7070/2023 1273/2023	ANIL DURIA-MP	
55	BLAPL/7336/2021 1274/2023	ANIL DURIA-MP	
56	BLAPL/7790/2021 1275/2023	KISHORE KUMAR-MP	
57	BLAPL/11560/2022 1276/2023	JAIDEEP RAHA-MP	
	BLAPL/3959/2023		

58	1277/2023 BLAPL/8013/2023	SUKANTA KUMAR BEHERA @ PINTU-MP	
59	1278/2023 BLAPL/1366/2023	G.SANTOSH KUMAR-MP	MANORANJAN PADHY
60	1279/2023 BLAPL/2144/2023	G. SANTOSH KUMAR-MP	MANORANJAN PADHY
61	1280/2023 BLAPL/1662/2023	G. SANTOSH KUMAR-MP	MANORANJAN PADHY
62	1281/2023 BLAPL/1561/2023	G. SANTOSH KUMAR-MP	MANORANJAN PADHY
63	1282/2023 BLAPL/9945/2023	KISHORE JENA @ KISHORE KUMAR JENA @ RUSIA-MP	BIKRAM RATH
64	1283/2023 BLAPL/10213/2023	ARISH @ ARESH MANTRI-MP	BIKRAM RATH
65	1284/2023 BLAPL/6889/2023	SADAM @ SUDAM HUSSAIN-MP	
66	1285/2023 BLAPL/6979/2023	SADAM @ SUDAM HUSSAIN-MP	
67	1655/2023 MACA/841/2023	MANAGER (LEGAL), RELIANCE GENERAL INSURANCE COMPANY LTD.,BBSR BRANCH-MP	
68	1656/2023 MACA/456/2020	DIVISIONAL MANAGER,NATIONAL INSURANCE CO. LTD-MP	MPG.P.DUTTA, S.K.MOHANTY, B.K.SAHOO
69	1657/2023 MACA/917/2023	DIVL. MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	GOPAL CHANDRA SAMANTARAY
70	1658/2023 MACA/918/2023	SUSANTA KUMAR TRIPATHY-MP	KALPATARU PANIGRAHI
71	1659/2023 MACA/918/2023	SUSANTA KUMAR TRIPATHY-MP	KALPATARU PANIGRAHI
72	1660/2023 MACA/857/2023	DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
73	1661/2023 MACA/681/2023	THE DIVL. MANAGER, NEW INDIA ASSURANCE CO. LTD.-MP	ADAM ALI KHAN
74	1662/2023 MACA/919/2023	AJAY KUMAR SINHA-MP	PADMA CHARAN PATTANAIK
75	1663/2023 MACA/919/2023	AJAY KUMAR SINHA-MP	PADMA CHARAN PATTANAIK
76	1664/2023 MACA/650/2023	MANAGER, UNITED INDIA INSURANCE CO.LTD.-MP	SUBRAT SATPATHY
77	1665/2023 MACA/651/2023	MANAGER, UNITED INDIA INSURANCE CO. L.T.D.-MP	SUBRAT SATPATHY
78	1666/2023 MACA/791/2023	D.M., NATIONAL INSURANCE COMPANY LTD., SAMBALPUR-MP	PRANJAN RANJAN MOHANTY
79	1805/2023 ABLAPL/19974/2016	BICHITRANANDA BEHERA-MP	PRIYA RANJAN SINGH
80	1806/2023 ABLAPL/6775/2023	BIKRAM SAHU-MP	
81	1807/2023 ABLAPL/8804/2023	TUNIA PANDA-MP	
82	1808/2023 ABLAPL/9297/2023	SANTOSH NAIK-MP	
83	1809/2023 ABLAPL/9084/2023	BABU @ RAMAKANTA MALLICK-MP	
84	1810/2023 ABLAPL/14470/2022	AJIT KABI-MP	
85	1811/2023 ABLAPL/14473/2021	DEBENDRA KANTA-MP	BIJAYA KUMAR BEHERA
86	1812/2023 ABLAPL/8777/2023	KALYANI ROUTH-MP	
87	1813/2023 ABLAPL/4195/2023	BIKASH CHANDRA SWAIN-MP	
88	1814/2023 ABLAPL/9389/2023	SIMA GAUDA-MP	
89	1815/2023	BIKASH BAGHA-MP	

90	ABLAPL/8608/2023 1816/2023	ABINASH MAHAPATRA-MP	
91	ABLAPL/9614/2023 2339/2023	SURYA NARAYAN POLEI-MP	DEBASIS SARANGI
92	CRLA/1066/2023 2340/2023	SURYA NARAYAN POLEI-MP	DEBASIS SARANGI
93	CRLA/1066/2023 2341/2023	BIDYADHAR BALIYARSINGH @ BALIARSINGH-MP	ANIRUDHA DAS
94	CRLA/993/2023 2342/2023	SURYA NARAYAN POLEI-MP	DEBASIS SARANGI
95	CRLA/1066/2023 2343/2023	MOHAMMED MOQUIM-MP	SRIMANTA DAS, S.K. DAS
96	CRLA/880/2022 2344/2023	BAPUNA @ SANJUA DALEI @ SANJAY DALEI-MP	BISWARANJAN DALAI
97	CRLA/1068/2023 2345/2023	BAPUNA @ SANJUA DALEI @ SANJAY DALEI-MP	BISWARANJAN DALAI
98	CRLA/1068/2023 2346/2023	MADAN PINGUA-MP	BIBEKANANDA MAHAPATRA
99	CRLA/1069/2023 2347/2023	MADAN PINGUA-MP	BIBEKANANDA MAHAPATRA
100	CRLA/1069/2023 2348/2023	BALARAM SARDAR-MP	BASANTA KUMAR DAS
101	CRLA/1071/2023 2349/2023	BALARAM SARDAR-MP	BASANTA KUMAR DAS
102	CRLA/1071/2023 2350/2023	BALARAM SARDAR-MP	BASANTA KUMAR DAS
103	CRLA/1071/2023 2351/2023	BISWANATH BISWAL-MP	PRATAP KUMAR NAYAK
104	CRLA/1073/2023 2352/2023	BISWANATH BISWAL-MP	PRATAP KUMAR NAYAK
105	CRLA/1073/2023 2353/2023	DHARMENDRA PATRA@ DHARMA-MP	SURENDRA KUMAR BISWAL
106	CRLA/1074/2023 2354/2023	DHARMENDRA PATRA@ DHARMA-MP	SURENDRA KUMAR BISWAL
107	CRLA/1074/2023 3061/2023	BAIRAGI CHARAN NAIK-MP	ARIJEET MISHRA
108	CRLMC/4456/2023 3062/2023	PURNANANDA NATH-MP	BISWARANJAN DALAI
109	CRLMC/4459/2023 3063/2023	RANJAN PADHI@DIBAKAR-MP	M/S.LALITENDU MISHRA
110	CRLMC/791/2017 3064/2023	PRADIP MANNA-MP	ARUN KUMAR MISHRA
111	CRLMC/4465/2023 3065/2023	KANHU CHARANA DUTTA@KANHA DUTTA-MP	
112	CRLMC/3063/2023 3066/2023	PRADIP MANNA-MP	ARUN KUMAR MISHRA
113	CRLMC/4464/2023 3067/2023	SISIRA@SISIR KUMAR NAYAK-MP	PRAKASH CHANDRA DASH
114	CRLMC/4467/2023 3068/2023	BIRA PRASABINI NATHSHARMA @ NATH-MP	PRAVASH CHANDRA JENA
115	CRLMC/4466/2023 3069/2023	SANTOSH KUMAR BARIK-MP	SANTOSH KUMAR MAHANTY
116	CRLMC/4468/2023 3070/2023	CHARU SHAH-MP	SOHARDDA SUMAN
117	CRLMC/4469/2023 3071/2023	BASUDEV NAYAK-MP	SANTOSH KUMAR MOHANTY
118	CRLMC/4471/2023 3072/2023	DIPTI NAYAK-MP	SUSANTA KUMAR MISHRA
119	CRLMC/4472/2023 3073/2023	DIPTI NAYAK-MP	SUSANTA KUMAR MISHRA
120	CRLMC/4472/2023 3074/2023	KISHORE KUMAR BADHAI-MP	RABINDRA NATH PRUSTY
	CRLMC/4474/2023		

121	6977/2023 WA/1339/2023	MAHANADI COALFIELDS LTD.-MP	
122	6978/2023 WA/2446/2023	SWARUPARANI PATTNAIK-MP	PRAFULLA KUMAR MAHAPATRA
123	6979/2023 WA/2414/2023	AJAYA KUMAR SAHOO-MP	BIJAY KUMAR ROUT
124	6980/2023 WA/2447/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
125	6981/2023 WA/2447/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
126	6982/2023 WA/2448/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR-MP	OMJ SINGH
127	6983/2023 WA/2448/2023	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR-MP	OMJ SINGH
128	6984/2023 WA/2449/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY,A.G.A
129	6985/2023 WA/2449/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY,A.G.A
130	6986/2023 WA/2449/2023	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY,A.G.A
131	6987/2023 WA/1077/2022	STATE OF ODISHA-MP	PRAFULLA KUMAR MOHAPATRA
132	6988/2023 WA/2450/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
133	6989/2023 WA/2450/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
134	6990/2023 WA/2450/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
135	6991/2023 WA/2451/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
136	6992/2023 WA/2451/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
137	6993/2023 WA/2451/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
138	6994/2023 WA/2452/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
139	6995/2023 WA/2452/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
140	6996/2023 WA/2452/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
141	6997/2023 WA/2453/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
142	6998/2023 WA/2453/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
143	6999/2023 WA/2453/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
144	15392/2023 WP(C)/31876/2023	MAHENDRA KUMAR SAMANTRAY-MP	SIDHARTHA MISHRA
145	15393/2023 WP(C)/30655/2023	SASIPAL MAHANAND-MP	
146	15394/2023 WP(C)/31881/2023	M/S ANUPAMA MOTOR, ANGUL-MP	LALIT KUMAR MAHARANA
147	15395/2023 WP(C)/31884/2023	PRASANNA KUMAR PUROHIT-MP	SISIR KUMAR PUROHIT
148	15396/2023 WP(C)/14548/2016	DUSMANTA SAMAL-MP	M/S.Y.S.P.BABU
149	15397/2023 WP(C)/31890/2023	CHITTARANJAN PANDA-MP	PRITAM KUMAR MALLICK
150	15398/2023 WP(C)/31896/2023	NARENDRA KUMAR SAHOO-MP	PRADOSH KUMAR DAS
151	15399/2023 WP(C)/31898/2023	JAGABANDHU DEHURY-MP	SOUBHAGYA KUMAR SAMAL
152	15400/2023	SANTOSH BISWAL-MP	SUVENDU KUMAR RAY

153	WP(C)/31903/2023 15401/2023	TRUPTI MISHRA-MP	ANSUMAN BISWAL
154	WP(C)/31907/2023 15402/2023	RAJESH KUMAR AGARWAL-MP	SOUMYA RANJAN MOHANTY
155	WP(C)/30940/2023 15403/2023	UTKAL ALUMINA INTERNATIONAL LTD., RAYAGADA-MP	
156	WP(C)/25529/2022 15404/2023	KIRAN KANTA PUJARI-MP	BHABANI PRASAD MOHANTY
157	WP(C)/31909/2023 15405/2023	HIMANSHU PRADHAN-MP	RAJIV KUMAR MAHANTA
158	WP(C)/31914/2023 15406/2023	MANOHAR GOUDA-MP	ANUP KUMAR MOHAPATRA
159	WP(C)/31915/2023 15407/2023	RANJAN KUMAR SETHY-MP	BHABANI PRASAD MOHANTY
160	WP(C)/31917/2023 15408/2023	KIRAN KANTA PUJARI-MP	BHABANI PRASAD MOHANTY
161	WP(C)/31920/2023 15409/2023	KALI PRASAD DEHURY-MP	GYANARANJAN SETHI
162	WP(C)/31926/2023 15410/2023	HARI RANJAN NAIK-MP	SUBHA KUMAR MISHRA
163	WP(C)/31932/2023 15411/2023	MITARANI SAHOO-MP	SUSANTA KUMAR DASH
164	WP(C)/31933/2023 15412/2023	MASIDAS KERKETTA-MP	SUBHA KUMAR MISHRA
165	WP(C)/31934/2023 15414/2023	KISHORE KUMAR SAHU-MP	ADITYA N. DAS
166	WP(C)/33857/2020 15415/2023	PRAFULLA BEHERA-MP	RAGHUNATH BISWAL
167	WP(C)/31941/2023 15416/2023	M/S. KASHVI INTERNATIONAL PRIVATE LIMITED-MP	RAJIV KUMAR MAHANTA
168	WP(C)/31939/2023 15417/2023	TRISHA NURSING CENTRE, CUTTACK-MP	
169	WP(C)/30635/2023 15418/2023	SANKAR BABA PRIMARY AGRICULTURE CO OPERATIVE SOCIETY LTD, KENDRAPARA-MP	
170	WP(C)/31947/2023 15419/2023	TANUJA JENA @ DALAI-MP	UMESH CHANDRA MOHANTY
171	WP(C)/31959/2023 15420/2023	SIBAPRASAD JENA-MP	SURESH KUMAR JENA
172	WP(C)/31960/2023 15421/2023	TILLOTAMA MOHANTY-MP	DEBAJYOTI CHATTERJEE
173	WP(C)/16286/2023 15422/2023	RAMA CHANDRA BEHERA @ CHANDRA BEHERA-MP	PRAHALLADA SAHU
174	WP(C)/31967/2023 15423/2023	TAPASWINI PATTNAIK-MP	SUKANTA KUMAR MISHRA
175	WP(C)/24111/2023 15424/2023	KAILASH BEHERA-MP	PRAHALLADA SAHU
176	WP(C)/31969/2023 15425/2023	MUNA BEHERA-MP	PRAHALLADA SAHU
177	WP(C)/31972/2023 15426/2023	SIBARAM BEHERA-MP	PRAHALLADA SAHU
178	WP(C)/31974/2023 15427/2023	MANORANJAN MISHRA-MP	PRATIK DASH,M/S GAUTAM MISHRA
179	WP(C)/37266/2021 15428/2023	JAMINIKANTA BEHERA-MP	SUDHANSHU SEKHAR PRATAP
180	WP(C)/8429/2022 15429/2023	GANGPUR SHRMIK SANGH, SUNDARGARH-MP	MANOJ KUMAR PATI
181	WP(C)/16702/2023 15430/2023	DR. TAZEEN SHAMSAD-MP	LAXMI NARAYAN PATEL
182	WP(C)/31978/2023 15431/2023	ASHOK KUMAR BHAGAT-MP	BRAJA KISHORE SAHOO
183	WP(C)/31525/2023 15432/2023	TRIPATI PADHI @ TRIPATI DAS-MP	S. SUDHAKAR RAO
	WP(C)/31982/2023		

184	15433/2023 WP(C)/31890/2023	CHITTARANJAN PANDA-MP	PRITAM KUMAR MALLICK
185	15434/2023 WP(C)/31984/2023	JAGAN KUMAR MAHANTA-MP	SUSANTA KUMAR BARAL
186	15435/2023 WP(C)/31987/2023	BHAGABAN JENA-MP	SUSANTA KUMAR BARAL
187	15436/2023 WP(C)/31989/2023	ANANTA CHARAN JENA @ ANANTA JENA-MP	SUSANTA KUMAR BARAL
188	15437/2023 WP(C)/31988/2023	BIMALINI BHARATI-MP	DR. JITENDRA KUMAR LENKA
189	15438/2023 WP(C)/31990/2023	CHANCHALA PAREI-MP	SUSANTA KUMAR BARAL
190	15439/2023 WP(C)/31479/2023	NIMAI CHARAN SINGH-MP	SAMEER KUMAR DAS
191	15440/2023 WP(C)/31993/2023	PRAHALAD SAHOO-MP	RAJAKISHORE SAHOO
192	15441/2023 WP(C)/31994/2023	JITENDRA PRADHAN-MP	BIRAJA PRASANNA DAS
193	15442/2023 WP(C)/31999/2023	SAHADEBA PRADHAN-MP	BANSHIDHAR SATAPATHY
194	15443/2023 WP(C)/3149/2015	BIRANCHI N.NAIK-MP	M/S.SUMAN MODI
195	15444/2023 WP(C)/32002/2023	SRADHANJALI PADHIARY-MP	SAMBIT SAMAL
196	15445/2023 WP(C)/3149/2015	BIRANCHI N.NAIK-MP	M/S.SUMAN MODI
197	15446/2023 WP(C)/3149/2015	BIRANCHI N.NAIK-MP	M/S.SUMAN MODI
198	15447/2023 WP(C)/37842/2020	PRIYABADINI PATRA-MP	
199	15448/2023 WP(C)/32010/2023	NIRUPAMA ACHARYA-MP	CHITRASEN PARIDA
200	15449/2023 WP(C)/32016/2023	MANOJ KUMAR BEHERA-MP	SAMVIT MOHANTY
201	15450/2023 WP(C)/32017/2023	M/S JYOTIN KUMAR SAHOO, BBSR-MP	ASIT KUMAR DASH
202	15451/2023 WP(C)/32018/2023	PRASANA KUMAR PATRA-MP	SAMVIT MOHANTY
203	15452/2023 WP(C)/32019/2023	M/S M.S. STONE CRUSHER, DHENKANAL-MP	ASIT KUMAR DASH
204	15453/2023 WP(C)/32020/2023	MANORAMA MAHAPATRA-MP	RAGHUNATH DAS MOHAPATRA
205	15454/2023 WP(C)/32021/2023	PRAMOD KUMAR MOHANTY-MP	ULLASH CHANDRA MOHANTY
206	15455/2023 WP(C)/8160/2023	DR. SIBA PRASAD DUTTA-MP	
207	15456/2023 WP(C)/32023/2023	M/S MSP INFRACON PVT. LTD., BBSR-MP	ASIT KUMAR DASH
208	15457/2023 WP(C)/24262/2023	SUDHANSU SEKHAR DAS-MP	GOPAL PRASAD JENA
209	15458/2023 WP(C)/30911/2023	ODISHA SCHOOL EDUCATION PROGRAMME AUTHORITYS(OSEPA),BBSR-MP	ASIT KUMAR DASH
210	15459/2023 WP(C)/30911/2023	ODISHA SCHOOL EDUCATION PROGRAMME AUTHORITYS(OSEPA),BBSR-MP	ASIT KUMAR DASH
211	15460/2023 WP(C)/19173/2021	M/S. SHREE SHYAMJEE RICE PRODUCT(P) LTD.-MP	HIMANSHU SEKHAR MISHRA
212	15461/2023 WP(C)/32027/2023	ITISHREE DAS-MP	PRADEEP KUMAR DAS
213	15462/2023 WP(C)/12716/2015	GOPALPUR BANDAR SHARMIKA SANGHA-MP	M/S.SADASIVA PATRA
214	15463/2023 WP(C)/32030/2023	UNION OF INDIA-MP	DEEPAK GOCHHAYAT,C.G.C
215	15464/2023	HEMANTA KUMAR MOHANTY-MP	GOPAL AGARWAL

216	WP(C)/32033/2023 15465/2023	SAILABALA JENA-MP	ABHISHEK DASH
217	WP(C)/32034/2023 15466/2023	KANCHAN DALEI-MP	M/S.M.R.DHAL
218	WP(C)/18440/2014 15467/2023	KANCHAN DALEI-MP	M/S.M.R.DHAL
219	WP(C)/18440/2014 15468/2023	M/S. SHREE JYOTI EDUCATION AND MANAGEMENT TRUST, JMWORIAS, MP	ANWILAS MP BOSE
220	WP(C)/32036/2023 15469/2023	KANCHAN DALEI-MP	M/S.M.R.DHAL
221	WP(C)/18440/2014 15470/2023	KANCHAN DALEI-MP	M/S.M.R.DHAL
222	WP(C)/18440/2014 15471/2023	RISHANSH KUMAR VAIDYA-MP	UMESH CHANDRA MOHANTY
223	WP(C)/4690/2023 15472/2023	ANUP KUMAR NAYAK-MP	PRABIR KUMAR RAY
224	WP(C)/32038/2023 15473/2023	ABANTI NAYAK-MP	ALOK KUMAR MOHAPATRA
225	WP(C)/27822/2023 15474/2023	SUMANYU BEHERA-MP	MANORANJAN PADHY
226	WP(C)/32041/2023 15475/2023	BIRENDRA KUMAR PANI-MP	RAJJEET ROY
227	WP(C)/32042/2023 15476/2023	KAMAL PASARI-MP	KSHIROD KUMAR SAHOO
228	WP(C)/32035/2023 15477/2023	M/S. LINGARAJ PRADHAN, SUNDARGARH-MP	MADHAB LAL AGARWAL
229	WP(C)/32047/2023 15478/2023	M/S SUNA INDUSTRIAL ENGINEERING COMPANY, AMALPUR, SINGHPH	CHARAN ROUT
230	WP(C)/32050/2023 15479/2023	SANDHYARANI DASH-MP	KARUNAKAR RATH
231	WP(C)/32052/2023 15480/2023	RAJESH KUMAR AGARWAL-MP	SOUMYA RANJAN MOHANTY
232	WP(C)/30940/2023 15481/2023	ANDAVARAPU KAMARAJU-MP	KRISHNA CHANDRA SAHU
233	WP(C)/23907/2023 15482/2023	MIR BABLU ALI-MP	PRASANTA KUMAR NANDA
234	WP(C)/32054/2023 15483/2023	SUSHANTA KUMAR SAHOO-MP	PRASANTA KUMAR NANDA
235	WP(C)/32053/2023 15485/2023	SUMANYU DAS-MP	PRASANTA KUMAR NANDA
	WP(C)/32055/2023		